

THE SECOND SCHEDULE

(See section 15)

AMENDMENTS TO THE DELIMITATION OF PARLIAMENTARY AND ASSEMBLY
CONSTITUENCIES ORDER, 2008

In the Delimitation of Parliamentary and Assembly Constituency Order, 2008,—

1. In Schedule I,—

(i) for serial number 1 relating to Andhra Pradesh and the entries relating thereto, the following shall be substituted, namely:—

Serial Number and Name of the State/Union Territory	Number of seats in the House as constituted on the basis of the Delimitation of Parliamentary and Assembly Constituencies Order, 1976 as amended from time to time			Number of seats in the House as subsequently constituted as per the Delimitation of Parliamentary and Assembly Constituencies Order, 2008		
	Total	Reserved for the Scheduled Castes	Reserved for the Scheduled Tribes	Total	Reserved for the Scheduled Castes	Reserved for the Scheduled Tribes
12	3	4	5	6	7	
“1. Andhra Pradesh	42	6	2	2541”;		

(ii) after serial number 24 relating to Tamil Nadu and the entries relating thereto, the following shall be inserted, namely:—

1234567						
“25. Telangana	-	-	-17	3	2”;	

(iii) serial numbers 25 to 28 shall be renumbered as serial numbers 26 to 29, respectively.

2. In Schedule II,—

(iv) for serial number 1 relating to Andhra Pradesh and the entries relating thereto, the following shall be substituted, namely:—

Serial Number and Name of the State/Union Territory	Number of seats in the House as constituted on the basis of the Delimitation of Parliamentary and Assembly Constituencies Order, 1976 as amended from time to time			Number of seats in the House as subsequently constituted as per the Delimitation of Parliamentary and Assembly Constituencies Order, 2008		
	Total	Reserved for the Scheduled Castes	Reserved for the Scheduled Tribes	Total	Reserved for the Scheduled Castes	Reserved for the Scheduled Tribes
1	2	3	4	5	6	7
“1. Andhra Pradesh	294	3915	17529	7”;		

(v) after serial number 24 relating to Tamil Nadu and the entries relating thereto, the following shall be inserted, namely:—

1	2	3	4	5	6	7
“25. Telangana	-	-	-119	19	12”;	

(vi) serial numbers 25 to 28 shall be renumbered as serial numbers 26 to 29, respectively.

3. For Schedule III, the following shall be substituted, namely:—

“SCHEDULE – III

ANDHRA PRADESH

TABLE A – ASSEMBLY CONSTITUENCIES

Sl.No. & Name	Extent of Assembly Constituencies
1	2

1—DISTRICT: SRIKAKULAM

1. Ichchapuram	Kanchili, Ichchapuram, Kaviti and Sompeta Mandals.
2. Palasa	Palasa, Mandasa and Vajrapukothuru Mandals.
3. Tekkali	Nandigam, Tekkali, Santhabommali and Kotabommali Mandals.
4. Pathapatnam	Pathapatnam, Meliaputti, L.N. Pet, Kothur and Hiramandalam Mandals.
5. Srikakulam	Gara and Srikakulam Mandals.
6. Amadalavalasa	Amadalavalasa, Ponduru, Sarubujjili and Burja Mandals.
7. Etcherla	G. Sigadam, Laveru, Ranastalam and Etcherla Mandals.
8. Narasannapeta	Jalumuru, Narasannapeta, Saravakota and Polaki Mandals.
9. Rajam (SC)	Vangara, Regidi Amadalavalasa, Rajam and Santhakaviti Mandals.
10. Palakonda (ST)	Seethampeta, Bhamini, Palakonda and Veeraghattam Mandals.

2—DISTRICT: VIZIANAGARAM

11. Kurupam (ST)	Kurupam, Gummalakshmiapuram, Jiyyamavalasa, Komarada and Garugubilli Mandals.
12. Parvathipuram (SC)	Parvathipuram, Seethanagaram and Balijipeta Mandals.
13. Salur (ST)	Salur, Pachipenta, Mentada and Makkuva Mandals.
14. Bobbili	Bobbili, Ramabhadrapuram, Badangi and Therlam Mandals.
15. Cheepurupalli	Merakamudidam, Garividi, Cheepurupalli and GurlaMandals.
16. Gajapathinagaram	Gajapathinagaram, Bondapalli, Gantyada and Dattirajeru Mandals; and Vizinigiri, Thandrangi, Jannivalasa, Venne, Sasanapalli, Attada, Bheemasingi, Somayajulapalem, Lotlapalli, Mokhasa Kothavalasa, Kumaram and Annamrajupeta villages of Jami Mandal.
17. Nellimarla	Nellimarla, Pusapatirega, Denkada and Bhogapuram Mandals.
18. Vizianagaram	Vizianagaram Mandal.
19. Srungavarapukota	Srungavarapukota, Vepada, Lakkavarapukota and Kothavalasa Mandals; and Jami Mandal (Except 12 villages <i>i.e.</i> Vizinigiri, Thandrangi, Jannivalasa, Venne, Sasanapalli, Attada, Bheemasingi, Somayajulapalem, Lotlapalli, Mokhasa Kothavalasa, Kumaramand Annamrajupeta).

3—DISTRICT : VISAKHAPATNAM

- 20. Bhimili** Anandapuram, Padmanabham, Bheemunipatnam and Visakhapatnam Rural Mandals.
- 21. Visakhapatnam East** Visakhapatnam (Urban) Mandal (Part) Visakhapatnam (M Corp.)—Ward No. 1 to 11 and 53 to 55.
- 22. Visakhapatnam South** Visakhapatnam (Urban) Mandal (Part) Visakhapatnam (M Corp.)—Ward No. 12 to 34, 42 to 43 and 46 to 48.
- 23. Visakhapatnam North** Visakhapatnam (Urban) Mandal (Part) Visakhapatnam (M Corp.)—Ward No. 36 to 41, 44 to 45 and 49 to 52.
- 24. Visakhapatnam West** Visakhapatnam (Urban) Mandal (Part) Visakhapatnam (M Corp.)—Ward No. 35 and 56 to 71.
- 25. Gajuwaka** Gajuwaka Mandal (Including Gajuwaka Municipality).
- 26. Chodavaram** Chodavaram, Butchayyapeta, Ravikamatham and Rolugunta Mandals.
- 27. Madugula** Madugula, Cheedikada, Devarapalle and K. Kotapadu Mandals.
- 28. Araku Valley (ST)** Munchingiputtu, Pedabayalu, Dumbbriguda, Araku Valley, Hukumpeta and Ananthagiri Mandals.
- 29. Paderu (ST)** Paderu, G. Madugula, Chintapalle, Gudem Kotha Veedhi and Koyyuru Mandals.
- 30. Anakapalle** Kasimkota and Anakapalle Mandals.
- 31. Pendurthi** Pedagantyada (excluding areas included in Gajuwaka Municipality), Paravada, Sabbavaram Pendurthi Mandals.
- 32. Yelamanchili** Rambilli, Munagapaka, Atchutapuram and Yelamanchili Mandals.
- 33. Payakaraopet (SC)** Kotauratla, Nakkapalle, Payakaraopeta and S. Rayavaram Mandals.
- 34. Narsipatnam** Nathavaram, Golugonda, Narsipatnam and Makavarapalem Mandals.

4—DISTRICT: EAST GODAVARI

- 35. Tuni** Thondangi, Kotananduru and Tuni Mandals.
- 36. Prathipadu** Sankhavaram, Prathipadu, Yeleswaram and Rowthulapudi Mandals.
- 37. Pithapuram** Gollaprolu, Pithapuram and Kothapalle Mandals.
- 38. Kakinada Rural** Karapa and Kakinada Rural Mandals.
Kakinada Urban Mandal (Part)
Kakinada Urban (M) (Part)
Kakinada (M)—Ward No. 66 to 70.
- 39. Peddapuram** Samalkota and Peddapuram Mandals.
- 40. Anaparthi** Pedapudi, Biccavolu, Rangampeta and Anaparthi Mandals.
- 41. Kakinada City** Kakinada Urban Mandal (Part)
Kakinada Urban (M) (Part) Kakinada (M)—Ward No. 1 to 65.
- 42. Ramachandrapuram** Kajuluru, Ramachandrapuram and Pamarru Mandals.
- 43. Mummidivaram** Polavaram, Mummidivaram, Thallarevu and Katrenikona Mandals.
- 44. Amalapuram (SC)** Uppalaguptam, Allavaram and Amalapuram Mandals.
- 45. Razole (SC)** Razole, Malikipuram and Sakhinetipalle Mandals.
Mamidikuduru Mandal (Part) Mamidikuduru, Geddada, Edarada, Komarada, Magatapalle and Gogannamatham Villages.
- 46. Gannavaram (SC)** P. Gannavaram, Ambajipeta and Ainavilli Mandals.
Mamidikuduru Mandal (Part)
Pedapatnam, Appanapalle, Botlakurru, Doddavaram, Pasarlapudi, Pedapatnam, Nagaram, Mogalikuduru, Makanapalem, Lutukurru, Pasarlapudilanka and Adurru Villages.

47. Kothapeta	Ravulapalem, Kothapeta, Atreyapuram and Alamuru Mandals.
48. Mandapeta	Mandapeta, Rayavaram and Kapileswarapuram Mandals.
49. Rajanagaram	Rajanagaram, Seethanagaram and Korukonda Mandals.
50. Rajahmundry City	Rajahmundry Urban Mandal (Part) Rajahmundry (M Corp.) (Part) Rajahmundry (M Corp.) - Ward No. 7 to 35 and 42 to 89.
51. Rajahmundry Rural	Kadium and Rajahmundry Rural Mandals. Rajahmundry Urban Mandal (Part) Rajahmundry (M Corp.) (Part) Rajahmundry (M Corp.) - Ward No.1 to 6, 36 to 41 and 90.
52. Jaggampeta	Gokavaram, Jaggampeta, Gandepalle and Kirlampudi Mandals.
¹[53. Rampachodavaram (ST)]	Maredumilli, Devipatnam, Y. Ramavaram, Addateegala, Gangavaram, Rampachodavaram, Rajavommangi, Kunavaram, Chintoor, Vararamachandrapuram, and Nellipaka Mandals.]

5—DISTRICT : WEST GODAVARI

54. Kovvur (SC)	Kovvur, Chagallu and Tallapudi Mandals.
55. Nidadavole	Nidadavole, Undrajavaram and Peravali Mandals.
56. Achanta	Penugonda, Achanta and Penumantra Mandals. Poduru Mandal (Part) Kavitam, Jagannadhapuram, Pandithavilluru, Miniminchilipadu, Poduru, Pemmarajupolavaram and Gummaluru Villages.
57. Palacole	Palacole and Yelamanchili Mandals. Poduru Mandal (Part) Kommuchikkala, Vedangi, Jinnuru, Mattaparru, Penumadam, Ravipadu and Vaddiparru Villages.
58. Narasapuram	Mogalthur and Narasapuram Mandals.
59. Bhimavaram	Veeravasaram and Bhimavaram Mandals. Bhimavaram (M+OG) Bhimavaram (M) - Ward No. 1 to 27 China-Amiram (OG) (Part) - Ward No. 28 Rayalam (R) (OG) (Part) - Ward No. 29.
60. Undi	Kalla, Palacoderu, Undi and Akividu Mandals.
61. Tanuku	Tanuku, Attili and Iragavaram Mandals.
62. Tadepalligudem	Tadepalligudem and Pentapadu Mandals.
63. Unguturu	Unguturu, Bhimadole, Nidamarru and Ganapavaram Mandals.
64. Denduluru	Pedavegi, Pedapadu and Denduluru Mandals. Eluru Mandal (Part). Malkapuram, Chataparru, Jalipudi, Katlampudi, Madepalli, Manuru, Sreeparru, Kalakurru, Komatilanka, Gudivakalanka, Kokkirailanka, Pydichintapadu and Prathikolla lanka Villages.
65. Eluru	Eluru Mandal (Part) Eluru (M) (Part) Eluru (M) - Ward No. 1 to 28 Eluru Mandal (Part) Eluru Mandal (OG) (Part) Satrampadu (OG) - Ward No.29 Gavaravaram (OG) - Ward No.30 Tangellamudi (R) (OG) - Ward No.31 Komadavolu (OG) (Part) - Ward No.32 Eluru (R) (OG) (Part) - Ward No.33

Eluru Mandal (Part)

1. Subs. by notification No. G.S.R. 311(E), dated 23-4-2015.

- Chodimella, Sanivarapupeta, Eluru (Rural), Komadavole (Rural) and Ponangi Villages.
- 66. Gopalapuram (SC)**
¹[67. Polavaram (ST)] Dwaraka Tirumala, Nallajerla, Devarapalli and Gopalapuram Mandals. Polavaram, Buttayagudem, Jeelugumilli, Koyyalagudem, T. Narasapuram, Kukunoor and Velairpadu Mandals.]
- 68. Chintalapudi (SC)** Chintalapudi, Lingapalem, Kamavarapukota and Jangareddigudem Mandals.

6—DISTRICT : KRISHNA

- 69. Tiruvuru (SC)** Vissannapet, Gampalagudem, Tiruvuru and A. Konduru Mandals.
- 70. Nuzvid** Agiripalli, Chatrai, Musunuru and Nuzvid Mandals.
- 71. Gannavaram** Bapulapadu, Gannavaram and Unguturu Mandals
Vijayawada (Rural) Mandal (Part) Ambapuram, Phiryadi Nainavaram, Pathapadu, Nunna, Enikepadu, Nidamanuru, Done Atkuru, Gudavalli, Prasadampadu and Ramavarappadu Villages.
- 72. Gudivada** Gudlavalleru, Gudivada and Nandivada Mandals.
- 73. Kaikalur** Mandavalli, Kaikalur, Kalidindi and Mudinepalle Mandals.
- 74. Pedana** Gudur, Pedana, Bantumilli and Kruthivennu Mandals.
- 75. Machilipatnam** Machilipatnam Mandal.
- 76. Avanigadda** Challapalli, Mopidevi, Avanigadda, Nagayalanka, Koduru and Ghantasala Mandals.
- 77. Pamarru (SC)** Pamarru, Thotlavalluru, Pamidimukkala, Movva and Pedaparupudi Mandals.
- 78. Penamaluru** Kankipadu, Vuyyuru and Penamaluru Mandals.
- 79. Vijayawada West** Vijayawada Urban Mandal (Part)
Vijayawada Urban (M.Corp) (Part)
Vijayawada (M Corp.) - Ward No.1 to 13, 15 to 19, 75 and 76.
- 80. Vijayawada Central** Vijayawada Urban Mandal (Part)
Vijayawada Urban (M.Corp) (Part)
Vijayawada (M Corp.)—Ward No.14, 20 to 31, 33 to 35, 42 to 44, 49, 77 and 78.
- 81. Vijayawada East** Vijayawada Urban Mandal (Part)
Vijayawada Urban (M.Corp) (Part)
Vijayawada (M Corp.)—Ward No. 32, 36 to 41, 45 to 48 and 50 to 74.
- 82. Mylavaram** Ibrahimpatnam, G.Konduru, Mylavaram and Reddigudem Mandals.
Vijayawada (Rural) Mandal (Part)
Kotturu, Tadepalle, Vemavaram, Shabada, Paidurupadu, Rayanapadu, Gollapudi and Jakkampudi Villages.
- 83. Nandigama (SC)** Kanchikacherla, Chandarlapadu and Veerullapadu Mandals.
Nandigama Mandal (Part)
Pedavaram, Thakkellapadu, Munagacherla, Latchapalem, Lingalapadu, Adiviravulapadu, Chandapuram, Kethaveeruni Padu, Kanchela, Ithavaram, Ambarupeta, Nandigama, Satyavaram, Pallagiri and Raghavapuram Villages.

1. Subs. by notification No. G.S.R. 311(E), dated 23-4-2015.

- 84. Jaggayyapeta** Vatsavai, Jaggayyapeta and Penuganchiprolu Mandals
Nandigama Mandal (Part) Magallu, Konduru,
Ramireddipalle, Jonnalagadda, Konathamakuru,
Torrugudipadu, Damuluru, Somavaram, Rudravaram and
Gollamudi Villages.

7 – DISTRICT : GUNTUR

- 85. Pedakurapadu** Bellamkonda, Atchampet, Krosuru, Amaravathi and
Pedakurapadu Mandals.
- 86. Tadikonda (SC)** Tulluru, Tadikonda, Phirangipuram and Medikonduru
Mandals.
- 87. Mangalagiri** Tadepalli, Mangalagiri and Duggirala Mandals.
- 88. Ponnuru** Ponnuru, Chebrolu and Pedakakani Mandals.
- 89. Vemuru (SC)** Vemuru, Kolluru, Tsunduru, Bhattiprolu and Amarthaluru
Mandals.
- 90. Repalle** Nizampatnam, Nagaram, Cherukupalli and Repalle
Mandals.
- 91. Tenali** Kollipara and Tenali Mandals.
- 92. Bapatla** Bapatla, Pittalavanipalem and Karlapalem Mandals.
- 93. Prathipadu (SC)** Guntur Mandal (except M.Corp.)
Vatticherukuru, Prathipadu, Pedanandipadu and
Kakumanu Mandals.
- 94. Guntur West** Guntur Mandal (Part)
Guntur (M. Corp) (Part)
Guntur (M Corp.)—Ward No.1 to 6 and 24 to 28.
- 95. Guntur East** Guntur Mandal (Part)
Guntur (M. Corp) (Part)
Guntur (M Corp.)—Ward No.7 to 23.
- 96. Chilakaluripet** Nadendla, Chilakaluripet and Edlapadu Mandals.
- 97. Narasaraopet** Rompicherla and Narasaraopet Mandals.
- 98. Sattenapalle** Sattenapalli, Rajupalem, Nekarikallu and Muppalla Mandals.
- 99. Vinukonda** Bollapalli, Vinukonda, Nuzendla, Savalyapuram and Ipur Mandals.
- 100. Gurajala** Gurajala, Dacheppalli, Piduguralla and Machavaram Mandals.
- 101. Macherla** Macherla, Veldurthi, Durgi, Rentachintala and Karempudi Mandals.

8 – DISTRICT: PRAKASAM

- 102. Yerragondapalem (SC)** Yerragondapalem and Pedda Araveedu, Pullalacheruvu,
Tripuranthakam, Dornala and Peda Araveedu Mandals.
- 103. Darsi** Donakonda, Kurichedu, Mundlamuru, Darsi and Thallur Mandals.
- 104. Parchur** Yeddapanudi, Parchur, Karamchedu, Inkollu, Chinaganjam and Martur
Mandals.
- 105. Addanki** J. Panguluru, Addanki, Santhamaguluru, Ballikurava and Korisapadu
Mandals.
- 106. Chirala** Chirala and Vetapalem Mandals.
- 107. Santhanuthalapadu (SC)** Naguluppalapadu, Maddipadu, Chimakurthi and Santhanuthalapadu
Mandals.
- 108. Ongole** Ongole and Kothapatnam Mandals.
- 109. Kandukur** Kandukur, Lingasamudram, Gudluru, Ulavapadu and Volivetivaripalem
Mandals.
- 110. Kondapi (SC)** Singarayakonda, Kondapi, Tangutur, Jarugumalli, Ponnaluru and
Marripudi Mandals.

- 111. Markapuram** Konakanamitla, Podili, Markapur and Tarlupadu Mandals.
112. Giddalur Bestavaripeta, Racherla, Giddalur, Komarolu, Cumbum and Ardhavedu Mandals.
113. Kanigiri Hanumanthunipadu, Chandrasekharapuram, Pamur, Veligandla, Pedacherlopalle and Kanigiri Mandals.

9 – DISTRICT: NELLORE

- 114. Kavali** Kavali, Bogole, Allur and Dagadathi Mandals.
115. Atmakur Chejerla, Atmakur, Anumasamudrampeta, Marripadu, Sangam and Ananthasagaram Mandals.
- 116. Kovur** Vidavalur, Kodavalur, Kovur, Buchireddipalem and Indukurpet Mandals.
117. Nellore City Nellore Mandal (Part)
 Nellore Mandal (M+OG) (Part)
 Nellore (M)—Ward No.1 to 15, 27, 28 and 31 to 44.
118. Nellore Rural Nellore Mandal (Part)
 Golla Kandukur, Sajjapuram, Vellanti, Kandamur, Upputur, South Mopur, Mogallapalem, Mattempadu, Amancherla, Mannavarappadu, Mulumudi, Devarapalem, Pottepalem, Akkacheruvupadu, Ogurupadu, Ambapuram, Donthali, Buja, Buja Nellore (Rural), Kallurpalle (Rural), Kanuparthipadu, Allipuram (Rural), Gudipallipadu, Pedda, Cherukur, Chintareddipalem, Visavaviletipadu, Gundlapalem, Kakupalle-I, Kakupalle-II (Madaraja Gudur) and Penubarthi Villages.
 Nellore Mandal (M+OG) (Part)
 Nellore (M)—Ward No. 16 to 26, 29 and 30
 Allipuram (OG) (Part)—Ward No. 45
 Kallurpalle (OG) (Part)—Ward No. 46
 Buja Buja Nellore (OG) (Part)—Ward No. 47
 Nellore (Bit.1) (OG)—Ward No. 48.
- 119. Sarvepalli** Podalakur, Thotapalligudur, Muthukur, Venkatachalam and Manubolu Mandals.
120. Gudur (SC) Gudur, Chillakur, Kota, Vakadu and Chittamur Mandals.
121. Sullurpeta (SC) Ojili, Naidupet, Pellakur, Doravarisatram, Sullurpeta and Tada Mandals.
122. Venkatagiri Kaluvoya, Rapur, Sydapuram, Dakkili, Venkatagiri and Balayapalle Mandals.
123. Udayagiri Jaladanki, Seetharamapuram, Udayagiri, Varikuntapadu, Vinjamur, Duttalur, Kaligiri and Kondapuram Mandals.

10 – DISTRICT: KADAPA

- 124. Badvel (SC)** Kalasapadu, B. Kodur, Sri Avadhutha Kasinayana, Porumamilla, Badvel, Gopavaram and Atlur Mandals.
125. Rajampet Sidhout, Vontimitta, Nandalur, Rajampet, Veeraballe and T Sundupalle Mandals.
126. Kadapa Kadapa Mandal.
127. Kodur (SC) Penagalur, Chitvel, Pullampeta, Obulavaripalle and Kodur Mandals.
128. Rayachoti Sambepalle, Chinnamandem, Rayachoti, Galiveedu, Lakkireddipalli and Ramapuram Mandals.
129. Pulivendula Simhadripuram, Lingala, Thondur, Pulivendula, Vemula, Vempalle and Chakrayapet Mandals.

130. Kamalapuram	Pendlimarri, Chinthakommadinne, Kamalapuram, Vallur, Veerapunayunipalle and Chennur Mandals.
131. Jammalamadugu	Peddamudium, Mylavaram, Kondapuram, Jammalamadugu, Muddanur and Yerraguntla Mandals.
132. Proddatur	Rajupalem and Proddatur Mandals.
133. Mydukur	Duvvur, S. Mydukur, Khajipet, Brahmamgarimattam and Chapad Mandals.

11 – DISTRICT: KURNOOL

134. Allagadda	Sirvel, Allagadda, Dornipadu, Uyyalawada, Chagalamarriand Rudravaram Mandals.
135. Srisailam	Srisailam, Atmakur, Velgode, Bandi Atmakur and Mahanandi Mandals.
136. Nandikotkur (SC)	Nandikotkur, Pagidyala, J. Bungalow, Kothapalle, Pamulapadu and Midthur Mandals.
137. Kurnool	Kurnool Mandal (Part) Kurnool (M Corp.) (Part) Kurnool (M Corp.)—Ward No. 1 to 69.
138. Panyam	Kallur, Orvakal, Panyam and Gadivemula Mandals.
139. Nandyal	Nandyal and Gopadu Mandals.
140. Banaganapalle	Banaganapalle, Owk, Koilkuntla, Sanjamala and Kolimigundla Mandals.
141. Dhone	Bethamcherla, Dhone and Peapally Mandals.
142. Pattikonda	Krishnagiri, Veldurthi, Pattikonda, Maddikera and Tuggali Mandals.
143. Kodumur (SC)	C. Belagal, Gudur and Kodumur Mandals. Kurnool Mandal (Part) R. Kanthalapadu, Sunkesula, Remata, Ulchala, Basavapuram, Edurur, G. Singavaram, Nidzur, Munagalapadu, Mamidalapadu, Panchalingala, E. Thandrapadu. Gondiparla, Dinnedevapuram, B. Thandrapadu, Pasupula, Rudravaram, Noothanapalle, Devamada, Pudur, Gargeyapuram and Diguvarapadu Villages.
144. Yemmiganur	Nandavaram, Yemmiganur and Gonegandla Mandals.
145. Mantralayam	Peda Kadubur, Mantralayam, Kosigi and Kowthalam Mandals.
146. Adoni	Adoni Mandal.
147. Alur	Devanakonda, Holagunda, Halaharvi, Alur, Aspari and Chippagiri Mandals.

12—DISTRICT: ANANTAPUR

148. Rayadurg	D. Hirehal, Rayadurg, Kanekal, Bommanahal and Gummagatta Mandals.
149. Uravakonda	Vidapanakal, Vajrakarur, Uravakonda, Beluguppa and Kudair Mandals.
150. Guntakal	Guntakal, Gooty and Pamidi Mandals.
151. Tadpatri	Peddavadugur, Yadiki, Tadpatri and Peddapappur Mandals.
152. Singanamala (SC)	Garladinne, Singanamala, Putlur, Yellanur, Narpala and B.K. Samudram Mandals.
153. Anantapur Urban	Anantapur Mandal (Part) Anantapur (M+OG) (Part) Anantapur (M)—Ward No. 1 to 28 Narayanapuram (OG)—Ward No. 29 Kakkalapalle (R) (OG) (Part)—Ward No. 30 Anantapur (R) (OG)—Ward No. 31.
154. Kalyandurg	Brahmasamudram, Kalyandurg, Settur, Kundurpi and Kambadur Mandals.

- 155. Raptadu** Atmakur, Raptadu, Kanaganapalli, C. K. Palli and Ramagiri Mandals, Anantapur Mandal (Part) Kodimi, Thaticherla, Somanadoddi, Rachanapalle, Sajjalakalva, Kurugunta, Gollapalle, Kamarupalle, Alamuru, Katiganikalva, Kakkalapalle (Rural), Upparapalle, Itikalapalle, Jangalapalle, Kandakur, Chiyvedu, Mannila and Papampet (CT) Villages.
- 156. Madakasira (SC)** Madakasira, Amarapuram, Gudibanda, Rolla and Agali Mandals.
- 157. Hindupur** Hindupur, Lepakshi and Chilamathur Mandals.
- 158. Penukonda** Parigi, Penukonda, Gorantla, Somandepalle and Roddam Mandals.
- 159. Puttaparthi** Nallamada, Bukkapatnam, Kothacheruvu, Puttaparthi, O. D. Cheruvu and Amadagur Mandals.
- 160. Dharmavaram** Dharmavaram, Bathalapalle, Tadimarri and Mudigubba Mandals.
- 161. Kadiri** Talupula, Nambulipulikunta, Gandlapenta, Kadiri, Nallacheruvu and Tanakal Mandals.

13—DISTRICT: CHITTOOR

- 162. Thamballapalle** Mulakalacheruvu, Thamballapalle, Peddamandyam, Kurabalakota, Peddathippasamudram and B. Kothakota Mandals.
- 163. Pileru** Gurrampakonda, Kalakada, K. V. Palle, Pileru, Kalikiri and Valmikipuram Mandals.
- 164. Madanapalle** Madanapalle, Nimmanapalle and Ramasamudram Mandals.
- 165. Punganur** Sodam, Somala, Chowdepalle, Punganur, Pulicherla and Rompicherla Mandals.
- 166. Chandragiri** Tirupati (Rural), Chandragiri, Pakala, Ramachandrapuram, Chinnagottigallu and Yerravaripalem Mandals.
- 167. Tirupati** Tirupati (Urban) Mandal (Part) Konkachennaiahgunta, Mangalam and Chennayyagunta Villages.
- 168. Srikalahasti** Renigunta, Yerpedu, Srikalahasti and Thottambedu Mandals.
- 169. Satyavedu (SC)** Narayanavanam, B. N. Kandriga, Varadaiahpalem, K.V.B.Puram, Pitchatur, Satyavedu and Nagalapuram Mandals.
- 170. Nagari** Nindra, Vijayapuram, Nagari, Puttur and Vadamalapeta Mandals.
- 171. Gangadhara Nellore (SC)** Vedurukuppam, Karvetinagar, Penumuru, S. R. Puram, G.D. Nellore and Palasamudram Mandals.
- 172. Chittoor** Chittoor and Gudipala Mandals.
- 173. Puthalapattu (SC)** Puthalapattu, Irala, Thavanampalle, Bangarupalem and Yadamari Mandals.
- 174. Palamaner** Gangavaram, Palamaner, Baireddipalle, V. Kota and Peddapanjani Mandals.
- 175. Kuppam** Santipuram, Gudupalle, Kuppam and Ramakuppam Mandals.

TABLE B – PARLIAMENTARY CONSTITUENCIES**Sl.No. and Name Extent of Parliamentary Constituencies**

1	2
1. ARAKU (ST)	10-Palakonda (ST), 11-Kurupam (ST), 12-Parvathipuram (SC), 13-Salur (ST), 28-Araku Valley (ST), 29-Paderu (ST) and 53-Rampachodovaram (ST).
2. SRIKAKULAM	1-Ichchapuram, 2-Palasa, 3-Tekkali, 4-Pathapatnam, 5-Srikakulam, 6-Amadalavalasa and 8-Narasannapeta.
3. VIZIANAGARAM	7-Etcherla, 9-Rajam (SC), 14-Bobbili, 15-Cheepurupalli, 16-Gajapathinagaram, 17-Nellimarla and 18-Vizianagaram.
4. VISAKHAPATNAM	19-Srungavarapukota, 20-Bhimli, 21-Visakhapatnam East, 22-Visakhapatnam South, 23-Visakhapatnam North, 24-Visakhapatnam West and 25-Gajuwaka.
5. ANAKAPALLE	26-Chodavaram, 27-Madugula, 30-Anakapalle, 31-Pendurthi, 32-Yelamanchili, 33-Payakaraopet (SC) and 34-Narsipatnam.
6. KAKINADA	35-Tuni, 36-Prathipadu, 37-Pithapuram, 38-Kakinada Rural, 39-Peddapuram, 41-Kakinada City and 52-Jaggampeta.
7. AMALAPURAM (SC)	42-Ramachandrapuram, 43-Mummidivaram, 44-Amalapuram (SC), 45-Razole (SC), 46-Gannavaram (SC), 47-Kothapeta and 48-Mandapeta.
8. RAJAHMUNDRY	40-Anaparthi, 49-Rajanagaram, 50-Rajahmundry City, 51-Rajahmundry Rural, 54-Kovvur (SC), 55-Nidadavole and 66-Gopalapuram (SC).
9. NARSAPURAM	56-Achanta, 57-Palacole, 58-Narsapuram, 59-Bhimavaram, 60-Undi, 61-Tanuku and 62-Tadepalligudem.
10. ELURU	63-Unguturu, 64-Denduluru, 65-Eluru, 67-Polavaram (ST), 68-Chintalapudi (SC), 70-Nuzvid and 73-Kaikalur.
11. MACHILIPATNAM	71-Gannavaram, 72-Gudivada, 74-Pedana, 75-Machilipatnam, 76-Avanigadda, 77-Pamarru (SC) and 78-Penamalur.
12. VIJAYAWADA	69-Tiruvuru (SC), 79-Vijayawada West, 80-Vijayawada Central, 81-Vijayawada East, 82-Mylavaram, 83-Nandigama (SC) and 84-Jaggayyapeta.
13. GUNTUR	86-Tadikonda (SC), 87-Mangalagiri, 88-Ponnuru, 91-Tenali, 93-Prathipadu (SC), 94-Guntur West and 95-Guntur East.
14. NARASARAOPET	85-Pedakurapadu, 96-Chilakaluripet, 97-Narasaraopet, 98-Sattenapalli, 99-Vinukonda, 100-Gurajala and 101-Macherla.
15. BAPATLA (SC)	89-Vemuru (SC), 90-Repalle, 92-Bapatla, 104-Parchur, 105-Addanki, 106-Chirala and 107-Sanathanuthalapadu (SC).
16. ONGOLE	102-Yerragondapalem (SC), 103-Darsi, 108-Ongole, 110-Kondapi (SC), 111-Markapuram, 112-Giddalur and 113-Kanigiri.
17. NANDYAL	134-Allagadda, 135-Srisailam, 136-Nandikotkur (SC), 138-Panyam, 139-Nandyal, 140-Banaganapalle and 141-Dhone.
18. KURNOOL	137-Kurnool, 142-Pattikonda, 143-Kodumur (SC), 144-Yemmiganur, 145-Mantralayam, 146-Adoni and 147-Alur.

19. ANANTAPUR	148-Rayadurg, 149-Uravakonda, 150-Guntakal, 151-Tadpatri, 152-Singanamala (SC), 153-Anantapur Urban and 154-Kalyandurg.
20. HINDUPUR	155-Raptadu, 156-Madakasira (SC), 157-Hindupur, 158- Penukonda, 159-Puttaparthi, 160-Dharmavaram and 161-Kadiri.
21. KADAPA	124-Badvel (SC), 126-Kadapa, 129-Pulivendula, 130-Kamalapuram, 131-Jammalamadugu, 132-Proddatur and 133-Mydukur.
22. NELLORE	109-Kandukur, 114-Kavali, 115-Atmakur, 116-Kovur, 117-Nellore City, 118-Nellore Rural and 123-Udayagiri.
23. TIRUPATI (SC)	119-Sarvepalli, 120-Gudur (SC), 121-Sullurpeta (SC), 122-Venkatagiri, 167-Tirupati, 168-Srikalahasti and 169-Satyavedu (SC).
24. RAJAMPET	125-Rajampet, 127-Kodur (SC), 128-Rayachoti, 162-Thamballapalle, 163-Pileru, 164-Madanapalle and 165-Punganur.
25. CHITTOOR (SC)	166-Chandragiri, 170-Nagari, 171-Gangadhara Nellore (SC), 172- Chittoor, 173-Puthalapattu (SC), 174-Palamaner and 175-Kuppam.

NOTE: Any reference in Table A to a CT, OG, Mandal and Villages or other territorial division shall be taken to mean the area comprised within that CT, OG, Mandal and Villages or other territorial division as on the 15th day of February, 2004. Further, any reference in Table – A, to wards in municipal areas shall be taken to mean the areas as defined in the Census of India 2001 Report.”.

4. After Schedule XXVI, the following shall be inserted, namely:—

“SCHEDULE - XXVII

TELANGANA

TABLE A – ASSEMBLY CONSTITUENCIES

Sl.No. and Name Extent of Parliamentary Constituencies

1

2

1—DISTRICT: ADILABAD

1. Sirpur	Kouthala, Bejjur, Kagaznagar, Sirpur (T) and Dahegaon Mandals.
2. Chennur (SC)	Jaipur, Chennur, Kotapalli and Mandamarri Mandals.
3. Bellampalli (SC)	Kasipet, Tandur, Bellampalli, Bhimini, Nennal and Vemanpalli Mandals.
4. Mancherial	Luxettipet, Mancherial and Dandepalli Mandals.
5. Asifabad (ST)	Kerameri, Wankdi, Sirpur (U), Asifabad, Jainoor, Narnoor, Tiryani and Rebbana Mandals.
6. Khanapur (ST)	Jannaram, Utnoor, Kaddam (Peddur), Khanapur and Indervelly Mandals.
7. Adilabad	Adilabad, Jainath and Bela Mandals.
8. Boath (ST)	Tamsi, Talamadugu, Gudihathnoor, Ichoda, Bazarhathnoor, Boath and Neradigonda Mandals.
9. Nirmal	Dilawarpur, Nirmal, Laxmanchanda, Mamda and Sarangapur Mandals.
10. Mudhole	Kuntala, Kubeer, Bhainsa, Tanoor, Mudhole and Lokeswaram Mandals.

2—DISTRICT: NIZAMABAD

11. **Armur** Nandipet, Armur and Makloor Mandals.
 12. **Bodhan** Ranjal, Navipet, Yedpalle and Bodhan Mandals.
 13. **Jukkal (SC)** Madnoor, Jukkal, Bichkunda, Pitlam and Nizamsagar Mandals.
 14. **Banswada** Birkoor, Varni, Banswada and Kotgiri Mandals.
 15. **Yellareddy** Yellareddy, Nagareddipet, Lingampet, Tadwai, Gandhari and Sadasivanagar Mandals.
 16. **Kamareddy** Machareddy, Domakonda Kamareddy and Bhiknoor Mandals.
 17. **Nizamabad (Urban)** Nizamabad (M).
 18. **Nizamabad (Rural)** Jakranpalle and Sirkonda Mandals, Nizamabad Mandal (Part), Nizamabad [except Nizamabad (M)], Dichpalle and Dharpalle Mandals.
 19. **Balkonda** Balkonda, Mortad, Kammarpalle, Bheemgal and Velpur Mandals.

3—DISTRICT: KARIMNAGAR

20. **Koratla** Ibrahimpatnam, Mallapur, Koratla and Metpalle Mandals.
 21. **Jagtial** Raikal, Sarangapur and Jagtial Mandals.
 22. **Dharmapuri (SC)** Dharmapuri, Dharmaram, Gollapalle, Velgatoor and Pegadapalle Mandals.
 23. **Ramagundam** Ramagundam Mandal.
 24. **Manthani** Kamanpur, Manthani, Kataram, Mahadevpur, Mutharam (Mahadevpur), Malharrao and Mutharam (Manthani) Mandals.
 25. **Peddapalle** Peddapalle, Julapalle, Eligaid, Sultanabad, Odela and Srirampur Mandals.
 26. **Karimnagar** Karimnagar Mandal.
 27. **Choppadandi (SC)** Gangadhara, Ramadugu, Choppadandi, Mallial, Kodimial and Boinpalle Mandals.
 28. **Vemulawada** Vemulawada, Konaraopeta, Chandurthi, Kathlapur and Medipalle Mandals.
 29. **Sircilla** Yellareddipet, Gambhiraopet, Mustabad and Sircilla Mandals.
 30. **Manakondur (SC)** Manakondur, Ellanthakunta, Bejjanki, Timmapur (LMDColony) and Shankarapatnam Mandals.
 31. **Huzurabad** Veenavanka, Jammikunta, Huzurabad and Kamalapur Mandals.
 32. **Husnabad** Chigurumamidi, Koheda, Husnabad, Saidapur, Bheemadavaripalle and Elkathurthi Mandals.

4—DISTRICT: MEDAK

33. **Siddipet** Siddipet, Chinnakodur and Nangnoor Mandals.
 34. **Medak** Medak, Papannapet, Ramayampet and Shankarampet-R Mandals.
 35. **Narayankhed** Kangti, Manoor, Narayankhed, Kalher and Shankarampet-A Mandals.
 36. **Andole (SC)** Tekmal, Alladurgh, Regode, Raikode, Andole, Pulkal and Munpalle Mandals.
 37. **Narsapur** Kowdipalle, Kulcharam, Narsapur, Hathnoora, Yeldurthy and Shivampet Mandals.
 38. **Zahirabad (SC)** Zahirabad, Kohir, Nyalkal and Jharasangam Mandals.
 39. **Sangareddy** Sadasivpet, Kondapur and Sangareddy Mandals.
 40. **Patancheru** Jinnaram, Patancheru and Ramachandrapuram Mandals.

41. **Dubbak** Mirdoddi, Doultabad, Chegunta, Dubbak and Toguta Mandals.
42. **Gajwel** Tupran, Kondapak, Gajwel, Jagdevpur, Wargal and Mulug Mandals.

5—DISTRICT: RANGAREDDY

43. **Medchal** Medchal, Shamirpet, Ghatkesar and Keesara (Rural) Mandals.
44. **Malkajiri** Malkajiri Mandal.
45. **Quthbullapur** Quthbullapur Mandal.
46. **Kukatpalle** Hyderabad (M Corp.) (Part)
Hyderabad (M Corp.)—Ward No.24 (Part)
(Area in Balanagar Mandal)
Kukatpalle (M) (Part)
Kukatpalle (M)—Ward No. 5 to 16.
47. **Uppal** Uppal Municipality, Kapra Municipality.
48. **Ibrahimpattanam** Hayathnagar, Ibrahimpatnam, Manchal and Yacharam Mandals.
49. **Lal Bahadur Nagar** Saroornagar Mandal (Part)
Gaddiannaram (CT),
Lal Bahadur Nagar (M+OG) (Part)
Lal Bahadur Nagar (M)—Ward No. 1 to 10.
50. **Maheswaram** Maheswaram and Kandukur Mandals.
Saroornagar Mandal (Part)
Medbowli, Almasguda, Badangpet, Chintalakunta,
Jalpalle, Mamidipalle, Kurmalguda and Nadargul (Rural) Mandals.
Hyderabad (OG) (Part)
Balapur (OG)—Ward No. 36
Kothapet (OG)—Ward No. 37
Venkatapur (OG)—Ward No. 39
Mallapur (OG)—Ward No. 40
Lal Bahadur Nagar (M+OG) (Part)
Lal Bahadur Nagar (M)—Ward No. 11
Nadargul (OG) (Part)—Ward No. 12
Jillalguda (OG)—Ward No. 15
Meerpet (CT).
51. **Rajendranagar** Rajendranagar and Shamshabad Mandals.
52. **Serilingampally** Serilingampally Mandal
Balanagar Mandal (Part)
Kukatpally (M) (Part)
Kukatpally (M)—Ward No. 1 to 4.
53. **Chevella (SC)** Nawabpet, Shankarpalle, Moinabad, Chevella and Shabad Mandals.
54. **Pargi** Doma, Gandeed, Kulkacherla, Pargi and Pudur Mandals.
55. **Vicarabad (SC)** Marpalle, Mominpet, Vikarabad, Dharur and Bantwaram Mandals.
56. **Tandur** Peddemul, Tandur, Basheerabad and Yalal Mandals.

6—DISTRICT: HYDERABAD

57. **Musheerabad** Hyderabad (M Corp.+OG) (Part)
Hyderabad (M Corp.) (Part)
Ward No.1
58. **Malakpet** Hyderabad (M Corp.+OG) (Part)
Hyderabad (M Corp.) (Part)
Ward No.16
Ward No.17 (Part)
Block No. 8 and 9.

59. Amberpet	Hyderabad (M Corp.+OG) (Part) Hyderabad (M Corp.) (Part) Ward No. 2 Ward No. 3 (Part) Block No. 1 to 4.
60. Khairatabad	Hyderabad (M Corp.+OG) (Part) Hyderabad (M Corp.) (Part) Ward No.6 Ward No. 3 (Part) Block No. 5 and 6 Ward No.8 (Part) Block No. 2. Ward No.5 (Part) Block No. 10.
61. Jubilee Hills	Hyderabad (M Corp.+OG) (Part) Hyderabad (M Corp.) (Part) Ward No. 8 (Part) Block No. 1, 3 and 4.
62. Sanathnagar	Hyderabad (M Corp.+OG) (Part) Hyderabad (M Corp.) (Part) Ward No.7, 24 (excluding the area in AC—46 Kukatpalle) and 25 to 30.
63. Nampally	Hyderabad (M Corp.+OG) (Part) Hyderabad (M Corp.) (Part) Ward No. 10 to 12.
64. Karwan	Hyderabad (M Corp.+OG) (Part) Hyderabad (M Corp.) (Part) Ward No. 9 Ward No. 13 (Part) Block No. 3 to 6.
65. Goshamahahal	Hyderabad (M Corp.+OG) (Part) Hyderabad (M Corp.) (Part) Ward No. 4, 14 and 15 Ward No. 5 (Part) Block No. 1 to 9 Ward No. 13 (Part) Block No. 1 and 2.
66. Charminar	Hyderabad (M Corp.+OG) (Part) Hyderabad (M Corp.) (Part) Ward No. 20 to 23.
67. Chandrayangutta	Hyderabad (M Corp.+OG) (Part) Hyderabad (M Corp.) (Part) Ward No.18 (Part) Block No. 1 to 3 and 8 to 14.
68. Yakutpura	Hyderabad (M Corp.+OG) (Part) Hyderabad (M Corp.) (Part) Ward No.17 (Part) Block No. 1 to 7 Ward No.18 (Part) Block No. 6 and 7.
69. Bahadurpura	Hyderabad (M Corp.+OG) (Part) Hyderabad (M Corp.) (Part) Ward No.18 (Part) Block No. 4 and 5 Ward No.19.

- 70. Secunderabad** Hyderabad (M Corp.+OG) (Part)
Hyderabad (M Corp.) (Part)
Ward No. 33 (Part)
Block No. 4 to 7
Ward No. 34 and 35
Osmania University Area.
- 71. Secunderabad Cantt. (SC)** Hyderabad (M Corp.+OG) (Part)
Hyderabad (M Corp.) (Part)
Ward No. 31 and 32
Ward No. 33 (Part)
Block No.1 to 3
Secunderabad Cantonment Board.

7—DISTRICT: MAHBUBNAGAR

- 72. Kodangal** Kodangal, Bomraspet, Kosgi, Doulathabad and Maddur Mandals.
- 73. Narayanpet** Koilkonda, Narayanpet, Damaragidda and Dhanwada Mandals.
- 74. Mahbubnagar** Hanwada and Mahbubnagar Mandals.
- 75. Jadcherla** Jadcherla, Nawabpet, Balanagar and Midjil Mandals.
- 76. Devarkadra** Bhoothpur, Addakal, Devarkadra, Chinna Chinta Kunta and Kothakota Mandals.
- 77. Makthal** Makthal, Maganoor, Atmakur, Narva and Utkoor Mandals.
- 78. Wanaparthy** Wanaparthy, Pebbair, Gopalpeta, Peddamandadi and Ghanpur Mandals.
- 79. Gadwal** Gadwal, Dharur, Maldakal and Ghattu Mandals.
- 80. Alampur (SC)** Ieez, Itikyala, Waddepalle, Manopad and Alampur Mandals.
- 81. Nagarkurnool** Nagarkurnool, Bijinapalle, Thimmajipet, Tadoor and Telkapalle Mandals.
- 82. Achampet (SC)** Balmoor, Lingal, Amrabad, Achampet, Uppununthala and Vangoor Mandals.
- 83. Kalwakurthy** Veldanda, Kalwakurthy, Talakondapalle, Amangal and Madgul Mandals.
- 84. Shadnagar** Kondurg, Farooqnagar, Kothur and Keshampet Mandals.
- 85. Kollapur** Veepangandla, Kollapur, Peddakothapalle, Kodair and Pangal Mandals.

8—DISTRICT: NALGONDA

- 86. Devarakonda (ST)** Chintapalle, Gundlapalle, Chandampet, Devarakonda and Pedda Adisarlapalle Mandals.
- 87. Nagarjuna Sagar** Gurrampode, Nidamanur, Peddavoora, Anumula and Thripuraram Mandals.
- 88. Miryalaguda** Vemulapalle, Miryalaguda and Damercherla Mandals.
- 89. Huzurnagar** Neredcherla, Garidepalle, Huzurnagar, Mattampalli and Mellachervu Mandals.
- 90. Kodad** Mothey, Nadigudem, Munagala, Chilkur and Kodad Mandals.
- 91. Suryapet** Atmakur (S), Suryapet, Chivvemla and Penpahad Mandals.
- 92. Nalgonda** Thipparthi, Nalgonda and Kangal Mandals.
- 93. Munugode** Munugode, Narayanapur, Marriguda, Nampalle, Chandurand Choutuppal Mandals.
- 94. Bhongir** Bhongir, Bibinagar, Valigonda and Pochampalle Mandals.
- 95. Nakrekal (SC)** Ramannapeta, Chityala, Kattangoor, Nakrekal, Kethepalle and Narketpalle Mandals.

- 96. Thungathurthi (SC)** Thirumalagiri, Thungathurthi, Nuthankal, Jajireddigudem, Sali Gouraram and Mothkur Mandals.
- 97. Alair** M.Turkapalle, Rajapet, Yadagirigutta, Alair, Gundala, Atmakur (M) and Bommalamaram Mandals.

9—DISTRICT: WARANGAL

- 98. Jangaon** Cherial, Maddur, Bachannapet, Narmetta and Jangaon Mandals.
- 99. Ghanpur (Station) (SC)** Ghanpur (Station), Dharmasagar, Raghunathpalle, Zaffergadh, and Lingalaghanpur Mandals.
- 100. Palakurthi** Palakurthi, Devaruppula, Kodakandla, Raiparthy and Thorru Mandals.
- 101. Dornakal (ST)** Narsimhulapet, Maripeda, Kuravi and Dornakal Mandals.
- 102. Mahabubabad (ST)** Gudur, Nellikudur, Kesamudram and Mahabubabad Mandals.
- 103. Narsampet** Narsampet, Khanapur, Chennaraopet, Duggondi, Nekkonda and Nallabelly Mandals.
- 104. Parkal** Parkal, Atmakur, Sangam and Geesugonda Mandals.
- 105. Warangal West** Warangal Mandal (Part)
Warangal (M Corp.) (Part)
Warangal (M Corp.) - Ward No. 1 to 7, 15, 21 and 23 to 25
- 106. Warangal East** Warangal Mandal (Part)
Warangal (M Corp.) (Part)
Warangal (M Corp.) - Ward No. 8 to 14, 16 to 20 and 22.
- 107. Waradhanapet (SC)** Hasanparthy, Hanamkonda, Parvathagiri and Wardhanna Pet Mandals.
- 108. Bhupalpalle** Mogullapalle, Chityal, Bhupalpalle, Ghanpur (Mulug), Regonda and Shayampet Mandals.
- 109. Mulug (ST)** Venkatapur, Eturnagaram, Mangapet, Tadvai, Kothaguda, Govindaraopet and Mulug Mandals.

10—DISTRICT: KHAMMAM

- ¹[**110. Pinapaka (ST)** Pinapaka, Manuguru, Gundala, Aswapuram Mandals and Bhurgumpadu Mandal excluding the Revenue Villages of Seetharamanagram, Sridhara Velair, Gumpanapalli, Ganapavaram, Ibrahimpet and Ravigudem (big).]
- 111. Yellandu (ST)** Kamepalle, Yellandu, Bayyaram, Tekulapalle and Garla Mandals.
- 112. Khammam** Khammam Mandal.
- 113. Palair** Thirumalayapalem, Kusumanchi, Khammam Rural and Nelakondapalle Mandals.
- 114. Madhira (SC)** Mudigonda, Chinthakani, Bonakal, Madhira and Yerrupalem Mandals.
- 115. Wyrā (ST)** Enkuru, Konijerla, Singareni, Julurpadu and Wyrā Mandals.
- 116. Sathupalle (SC)** Sathupalle, Penuballi, Kallur, Tallada and Vemsoor Mandals.
- 117. Kothagudem** Kothagudem and Palwancha Mandals.
- ¹[**118. Aswaraopeta (ST)** Mulikalapalle, Chandrugonda, Aswaraopeta and Dammapeta Mandals.]
- 119. Bhadrachalam (ST)** Wazeed, Venkatapuram, Cherla, Dummugudem, Bhadrachalam, Kunavaram, Chintur and V.R. Puram Mandals.

1. Subsby notification No. G.S.R. 311(E), dated 23-4-2015.

TABLE B – PARLIAMENTARY CONSTITUENCIES**Sl.No. & Name Extent of Parliamentary Constituencies**

1	2
1. ADILABAD (ST)	1-Sirpur, 5-Asifabad (ST), 6-Khanapur (ST), 7-Adilabad, 8-Boath (ST), 9-Nirmal and 10-Mudhole.
2. PEDDAPALLE (SC)	2 Chennur (SC), 3 Bellampalle (SC), 4 Mancherial, 22 Dharmapuri (SC), 23 Ramagundam, 24 Manthani and 25 Peddapalle.
3. KARIMNAGAR	26-Karimnagar, 27-Choppadandi (SC), 28-Vemulawada, 29-Sircilla, 30-Manakondur (SC), 31-Huzurabad and 32-Husnabad.
4. NIZAMABAD	1-Armur, 2-Bodhan, 3-Nizamabad (Urban), 4- Nizamabad(Rural), 5-Balkonda, 6-Koratla and 7-Jagtial.
5. ZAHIRABAD	13 Jukkal (SC), 14 Banswada, 15 Yellareddy, 16 Kamareddy, 35 Narayankhed, 36 Andole (SC) and 38 Zahirabad (SC).
6. MEDAK	8-Siddipet, 9-Medak, 10-Narsapur, 11-Sangareddy, 12-Patancheru, 13-Dubbak and 14 -Gajwel.
7. MALKAJGIRI	15- Medchal, 16-Malkajgiri, 17-Qutbullapur, 18-Kukatpalle, 19-Uppal, 20-Lal Bahadur Nagar and 21-SecunderabadCantt. (SC).
8. SECUNDERABAD	57 Musheerabad, 59 Amberpet, 60 Khairatabad, 61 Jubilee Hills, 62 Sanathnagar, 63 Nampally and 70 Secunderabad.
9. HYDERABAD	22-Malakpet, 23-Karwan, 24-Goshamahhal, 25-Charminar, 26-Chandrayangutta, 27-Yakutpura and 28-Bahadurpura.
10. CHEVELLA	29-Maheswaram, 30-Rajendranagar, 31-Serilingampally, 32-Chevela (SC), 33-Pargi, 34-Vicarabad (SC) and 35-Tandur.
11. MAHBUBNAGAR	36-Kodangal, 37- Narayanpet, 38-Mahbubnagar, 39-Jadcherla, 40-Devarkadra, 41 -Makthal and 42- Shadnagar.
12. NAGARKURNOOL (SC)	78 Wanaparthi, 79 Gadwal, 80 Alampur (SC), 81 Nagarkurnool, 82 Achampet (SC), 83 Kalwakurthy and 85 Kollapur.
13. NALGONDA	43-Devarakonda (ST), 44-Nagarjuna Sagar, 45- Miryalaguda, 46- Huzurnagar, 47-Kodad, 48-Suryapet and 49-Nalgonda.
14. BHONGIR	48 Ibrahimpatnam, 93 Munugode, 94 Bhongir, 95 Nakrekal (SC), 96 Thungathurthi (SC), 97 Alair and 98 Jangoan.
15. WARANGAL(SC)	50-Ghanpur (Station) (SC), 51-Palakurthi, 52-Parkal, 53-Warangal West, 54-Warangal East, 55-Wardhannapet (SC) and 56-Bhupalpalle.
16. MAHABUBABAD (ST)	101 Dornakal (ST), 102 Mahabubabad (ST), 103 Narsampet, 109 Mulug (ST), 110 Pinapaka (ST), 111 Yellandu (ST) and 119 Bhadrachalam (ST).
17. KHAMMAM	57-Khammam, 58-Palair, 59-Madhira (SC), 60-Wyra (ST), 61-Sathupalle (SC), 63-Kothagudem and 63-Aswaraopeta(ST).

NOTE: Any reference in Table A to a CT, OG, Mandal and Villages or other territorial division shall betaken to mean the area comprised within that CT, OG, Mandal and Villages or other territorialdivision as on the 15th day of February, 2004. Further, any reference in Table – A, to wards inmunicipal areas shall be taken to mean the areas as defined in the Census of India 2001Report.”.

THE THIRD SCHEDULE

(See section 24)

PART I

MODIFICATION IN THE DELIMITATION OF COUNCIL CONSTITUENCIES

(ANDHRA PRADESH) ORDER, 2006

For the Table appended to the Delimitation of Council Constituencies (Andhra Pradesh) Order, 2006, the following Table shall be substituted, namely:—

“TABLE

Name of Constituency	Extent of Constituency	Number of seats
Local Authorities' Constituencies		
1. Srikakulam Local Authorities	Srikakulam	1
2. Vizianagaram Local Authorities	Vizianagaram	1
3. Visakhapatnam Local Authorities	Visakhapatnam	2
4. East Godavari Local Authorities	East Godavari	2
5. West Godavari Local Authorities	West Godavari	2
6. Krishna Local Authorities	Krishna	2
7. Guntur Local Authorities	Guntur	2
8. Prakasam Local Authorities	Prakasam	1
9. Nellore Local Authorities	Nellore	1
10. Chittoor Local Authorities	Chittoor	2
11. Kadapa Local Authorities	Kadapa	1
12. Anantapur Local Authorities	Anantapur	2
13. Kurnool Local Authorities	Kurnool	1
Graduates' Constituencies		
1. Srikakulam-Vizianagaram-Visakhapatnam Graduate	Srikakulam, Vizianagaram, Visakhapatnam	1
2. East-West Godavari Graduates	East-West Godavari	1
3. Krishna-Guntur Graduates	Krishna-Guntur	1
4. Prakasam-Nellore-Chittoor Graduates	Prakasam-Nellore-Chittoor	1
5. Kadapa-Anantapur-Kurnool Graduates	Kadapa-Anantapur-Kurnool	1”.
Teacher's Constituencies		
1. Srikakulam-Vizianagaram-Visakhapatnam Teachers	Srikakulam, Vizianagaram, Visakhapatnam	1
2. East-West Godavari Teachers	East-West Godavari	1
3. Krishna-Guntur Teachers	Krishna-Guntur	1
4. Prakasam-Nellore-Chittoor Teachers	Prakasam-Nellore-Chittoor	1
5. Kadapa-Anantapur-Kurnool Teachers	Kadapa-Anantapur-Kurnool	1”.

PART II

1. This Order may be called the Delimitation of Council Constituencies (Telangana) Order, 2014.
2. The constituencies into which the State of Telangana shall be divided for the purpose of elections to the Legislative Council of the State from (a) the local authorities' constituencies, (b) the graduates' constituencies, and (c) the teachers' constituencies in the said State, the extent of each such constituency and the number of seats allotted to each such constituency shall be as shown in the following Table:—

TABLE

Name of Constituency	Extent of Constituency	Number of seats
*Local Authorities' Constituencies		
1. Mahbubnagar Local Authorities	Mahbubnagar	1
2. Ranga Reddy Local Authorities	Ranga Reddy	1
3. Hyderabad Local Authorities	Hyderabad	2
4. Medak Local Authorities	Medak	1
5. Nizamabad Local Authorities	Nizamabad	1
6. Adilabad Local Authorities	Adilabad	1
7. Karimnagar Local Authorities	Karimnagar	1
8. Warangal Local Authorities	Warangal	1
9. Khammam Local Authorities	Khammam	1
10. Nalgonda Local Authorities	Nalgonda	1
Graduates' Constituencies		
1. Mahbubnagar-Ranga Reddy-Hyderabad Graduates	Mahbubnagar-Ranga Reddy Hyderabad	1
2. Medak-Nizamabad-Adilabad-Karimnagar Graduates	Medak-Nizamabad-Adilabad-Karimnagar	1
3. Warangal-Khammam-Nalgonda Graduates	Warangal-Khammam-Nalgonda	1
Teacher's Constituencies		
1. Mahbubnagar-Ranga Reddy-Hyderabad Teachers	Mahbubnagar-Ranga Reddy Hyderabad	1
2. Medak-Nizamabad-Adilabad-Karimnagar Teachers	Medak-Nizamabad-Adilabad-Karimnagar	1
3. Warangal-Khammam-Nalgonda Teachers	Warangal-Khammam-Nalgonda	1

* See notification No. G.S.R. 313(E), dated 23-4-2015.

THE FOURTH SCHEDULE

[See section 22(2)]

List of members of the Legislative Council of successor States of Andhra Pradesh and Telangana :—

Legislative Council of Andhra Pradesh:

Members of Local Authorities Constituencies:

(1) Ilapuram Venkaiah, (2) Pothula Rama Rao, (3) D.V. Suryanarayana Raju, (4) Narayana Reddy Chadipiralla, (5) Boddu Bhaskara Ramarao, (6) Angara Ramamohan, (7) Dr. DesaiThippa Reddy, M.S., (8) Meka Seshu Babu, (9) Peerukatla Viswa Prasada Rao, (10) NarayanaReddy Vakati, (11) Mettu Govinda Reddy.

Members of Graduates' Constituencies:

(1) Boddu Nageswara Rao, (2) Kalidindi Ravi Kiran Varma, (3) M.V.S. Sarma, (4) Yandapalli Srinivasulu Reddy, (5) Dr. Geyanand M.

Members of Teachers' Constituencies.

(1) Gade Srinivasulu Naidu, (2) K.V.V. Satyanarayana Raju, (3) K.S. Lakshmana Rao, (4) Balasubrahmanyam Vitapu, (5) Bachala Pullaiah, ¹[(6) Kantheti Satyanarayana Raju, (7) T. Ratna Bai].

Nominated Members.

(1) Jupudi Prabhakar Rao, (2) Balashali Indira, (3) Dr. A. Chakrapani, (4) R. Reddeppa Reddy, (5) Shaik Hussain.

Members elected from Legislative Assembly Constituencies.

(1) K. Veerabhadra Swamy, (2) A. Lakshmi Siva Kumari, (3) R. Padma Raju, (4) Paladugu Venkata Rao, (5) Mohammad Jani, (6) N. Rajakumari, (7) Y. Ramakrishnudu, (8) S. Basava Punnaiah, (9) A. Appa Rao, (10) P.J. Chandrasekhara Rao, (11) B. Changal Rayudu, (12) P. Samanthakamani, (13) C. Ramachandraiah, (14) S.V. Satish Kumar Reddy, (15) G. Thippe Swamy, (16) M. Sudhakar Babu.

Legislative Council of Telangana:

Members of Local Authorities Constituencies.

(1) Nethi Vidya Sagar, (2) V. Bhoopal Reddy, (3) Arikala Narsa Reddy, (4) Potla Nageswar Rao, (5) T. Bhanu Prasad Rao, (6) S. Jagadeeshwar Reddy, (7) Sri M.S. Prabhakar Rao, (8) Sri Patnam Narendra Reddy, (9) Syed Aminul Hasan Jafri.

Members of Graduates' Constituencies:

(1) Dr. K. Nageshwar, (2) Kapilavai Dileep Kumar, (3) K. Swamy Goud.

Members of Teachers' Constituencies.

(1) Pathuri Sudhakar Reddy, (2) Poola Ravinder, (3) Katepally Janardhan Reddy.

Nominated Members.

(1) D. Rajeshwar Rao, (2) Farooq Hussain, (3) B. Venkata Rao.

Elected by Members of Legislative Assembly

* (1) K.R. Amos, (2) Mohammad Ali Shabbir, (3) K. Yadava Reddy, (4) V. GangadharGoud, (5) T. Santosh Kumar, (6) N. Rajalingam, (7) D. Srinivas, (8) M. Ranga Reddy, (9) P. Sudhakar Reddy, (10) B. Lakshmi Narayana, (11) Mohammad Saleem, (12) B. Venkateswarlu, (13) Peer Shabbir Ahmed, (14) Mohammad Mahmood Ali, (15) Syed Altaf Hyder Razvi.

1. Ins. by notification No. G.S.R. 725(E), dated 14-10-2014.

* Omitted by notification No. G.S.R. 312(E), dated 23-4-2015.

The seat vacated by Shri K. R. Amos shall cease to exist and shall not be filled up in accordance with sub-clause (b) of clause (i) of sub-section (2) of section 23 of the Andhra Pradesh Reorganisation Act, 2014.

THE FIFTH SCHEDULE

(See section 28)

In the Constitution (Scheduled Castes) Order, 1950,—

(1) in paragraph 2, for the figures “XXIV”, the figures “XXV” shall be substituted;

(2) in the Schedule,—

(a) in PART I relating to Andhra Pradesh, item number 9, shall be omitted;

(b) after Part XXIV, the following Part shall be inserted, namely:—

“PART XXV.—Telangana

1. Adi Andhra
2. Adi Dravida
3. Anamuk
4. Aray Mala
5. Arundhatiya
6. Arwa Mala
7. Bariki
8. Bavuri
9. Beda (Budga) Jangam
10. Bindla
11. Byagara, Byagari
12. Chachati
13. Chalavadi
14. Chamar, Mochi, Muchi, Chamar-Ravidas, Chamar-Rohidas
15. Chambhar
16. Chandala
17. Dakkal, Dokkalwar
18. Dandasi
19. Dhor
20. Dom, Dombara, Paidi, Pano
21. Ellamalawar, Yellammalawandlu
22. Ghasi, Haddi, Relli, Chanchandi
23. Godari
24. Gosangi
25. Holey a
26. Holey a Dasari
27. Jaggali
28. Jambuvulu
29. Kolupulvandlu, Pambada, Pambanda, Pambala

30. Madasi Kuruva, Madari Kuruva
31. Madiga
32. Madiga Dasu, Mashteen
33. Mahar
34. Mala, Mala Ayawaru
35. Mala Dasari
36. Mala Dasu
37. Mala Hannai
38. Malajangam
39. Mala Masti
40. Mala Sale, Nethani
41. Mala Sanyasi
42. Mang
43. Mang Garodi
44. Manne
45. Mashti
46. Matangi
47. Mehtar
48. Mitha Ayyalvar
49. Mundala
50. Paky, Moti, Thoti
51. Pamidi
52. Panchama, Pariah
53. Relli
54. Samagara
55. Samban
56. Sapru
57. Sindhollu, Chindollu
58. Yatala
59. Valluvan.”.

THE SIXTH SCHEDULE

(See section 29)

AMENDMENTS TO THE CONSTITUTION (SCHEDULED TRIBES) ORDER, 1950

In the Constitution (Scheduled Tribes) Order, 1950,—

(1) in paragraph 2, for the figures “XXII”, the figures “XXIII” shall be substituted;

(2) in the Schedule,—

(a) in PART I relating to Andhra Pradesh,—

(i) in item number 20, the brackets and words “(excluding Adilabad, Hyderabad, Karimnagar, Khammam, Mahbubnagar, Medak, Nalgonda, Nizamabad and Warangal districts)” shall be omitted;

(ii) item number 30 and the entries relating thereto shall be omitted;

(b) after Part XXIV, the following Part shall be inserted, namely:—

“PART XXV.—Telangana

1. Andh, Sadhu Andh
2. Bagata
3. Bhil
4. Chenchu
5. Gadabas, Bodo Gadaba, Gutob Gadaba, Kallayi Gadaba, Parangi Gadaba, Kathera Gadaba, Kapu Gadaba
6. Gond, Naikpod, Rajgond, Koitur
7. Goudu (in the Agency tracts)
8. Hill Reddis
9. Jatapus
10. Kammara
11. Kattunayakan
12. Kolam, Kolawar
13. Konda Dhoras, Kubi
14. Konda Kapus
15. Kondareddis
16. Kondhs, Kodi, Kodhu, Desaya Kondhs, Dongria Kondhs, Kuttiya Kondhs, Tikiria Kondhs, Yenity Kondhs, Kuvinga
17. Kotia, Benth Oriya, Bartika, Dulia, Holya, Sanrona, Sidhopaiko
18. Koya, Doli Koya, Gutta Koya, Kammara Koya, Musara Koya, Oddi Koya, Pattidi Koya, Rajah, Rasha Koya, Lingadhari Koya (ordinary), Kottu Koya, Bhine Koya, Rajkoya
19. Kulia
20. Manna Dhora
21. Mukha Dhora, Nooka Dhora
22. Nayaks (in the Agency tracts)

23. Pardhan
24. Porja, Parangiperja
25. Reddi Dhoras
26. Rona, Rena
27. Savaras, Kapu Savaras, Maliya Savaras, Khutto Savaras
28. Sugalis, Lambadis, Banjara
29. Thoti (in Adilabad, Hyderabad, Karimnagar, Khammam, Mahbubnagar, Medak, Nalgonda, Nizamabad and Warangal districts)
30. Yenadis, Chella Yenadi, Kappala Yenadi, Manchi Yenadi, Reddi Yenadi
31. Yerukulas, Koracha, Dabba Yerukula, Kunchapuri Yerukula, Uppu Yerukula
32. Nakkala, Kurvikaran.”.

THE SEVENTH SCHEDULE

(See section 52)

LIST OF FUNDS

A. *Provident Funds, Pension Funds, Insurance Funds*

1. Contributory Provident Fund Work-charged 50% N.R.S.
 2. All India Service Provident Fund.
 3. Deposits of Zilla Praja Parishads out of Provident Fund contribution.
 4. General Provident Fund (Regular).
 5. Andhra Pradesh Class IV Govt. Servants Family Pension Fund.
 6. Andhra Pradesh State Employees Family Benefit Fund.
 7. Andhra Pradesh State Government Life Insurance Fund.
 8. Compulsory Savings Scheme.
 9. 50% D.A., G.P.F.N.R.S.
 10. G.P.F. Class-IV.
 11. G.P.F. Work Charged 50% N.R.S.
 12. C.P.F. work-charged Establishment.
 13. Electricity Department Provident Fund.
 14. ICS Provident Fund.
 15. Compulsory Savings Scheme for University Employees.
 16. Postal Insurance and Life Annuity Fund.
 17. Central Government Employees Group Insurance Scheme.
 18. I.A.S. Group Insurance.
 19. *Andhra Pradesh State Government Employees Contributory Pension Scheme—*
 - (i) Employees Contribution
 - (ii) Government Contribution.
 20. *Andhra Pradesh Aided Educational Institution Employees Contributory Pension Scheme—*
 - (i) Employees Contribution
 - (ii) Government Contribution
 21. Group Insurance for Panchayat Raj Employees
 22. Group Insurance Market Committee
 23. State Government Employees Group Janata Personal Accident Policy
 24. Employees Welfare Fund (Andhra Pradesh State)
- #### B. *Sinking Fund, Guarantee Resumption Fund, Reserve Funds*
25. Sinking Fund —Investment Account
 26. Guarantee Redemption Fund—Investment Account
 27. *Depreciation Reserve Fund—Government Commercial Departments and Undertakings—*
 - (i) Alcohol Factory, Narayanaguda

- (ii) Alcohol Factory, Kamareddy
 - (iii) Andhra Pradesh Text Book Press
 - (iv) Government Distillery, Chagallu
 - (v) Government Ceramic Factory, Gudur
 - (vi) Government Block Glass Factory, Gudur.
28. *Industrial Development Funds*—
- (i) Reserve Fund for Protection of Sugar Industries
 - (ii) Sericulture Development Fund.
29. Electricity Development Funds—Special Reserve Fund—Electricity.
30. *Other Development and Welfare Fund*—
- (i) Funds for Development Schemes
 - (ii) Industrial Plantation Fund
 - (iii) Andhra Pradesh State Distilleries
 - (iv) Andhra Pradesh Distilleries Pollution Control
31. Depreciation Reserve Fund of Government Press
32. Depreciation Reserve Fund of Water Works
33. State Development Subsidy Fund for Small and Marginal Formers
34. Industrial Research and Development Fund—Main Account
35. Industrial Research and Development Fund—Investment Account
36. Funds for Development Schemes—Investment Account
37. Andhra Pradesh Distilleries and Breweries
38. Amount with RBI in GRF Current Account
39. Security Adjustment Reserve—Investment Account
- C. Other Funds*
40. Development Funds for Educational Purposes
41. K.G. and Pennar Drainage Cess Fund
42. C.M. Relief Fund
43. Municipal Environmental Scheme Fund
44. Zilla Praja Parishad Funds
45. Subventions from Central Road Fund
46. Deposits of Police Funds
47. Deposits of Andhra Pradesh Social Welfare Fund
48. Development of Mineral Resources and Technology Upgradation Fund
49. Village Panchayat Funds
50. Mandala Praja Parishad Funds
51. Market Committee Funds
52. Thrift Fund cum Savings and Security Schemes for Weavers

53. State Agriculture Credit Stabilisation Fund
54. *Andhra Pradesh State Government Employees Contributory Pension Scheme*
 - (i) Employees Contribution
 - (ii) Government Contribution
55. *Deposits on Employees Welfare Fund and Matching contribution equivalent to the interest earned on the Employees Welfare Fund*
 - (i) Loans to Government Employees
 - (ii) Loans to Panchayat Raj Employees
 - (iii) Loans to Municipal Corporation/Municipal Employees
 - (iv) Remuneration to the employees working in the Employees Welfare Fund and other connected expenditure like Stationery, Stamps, Contingent items, etc.
56. Deposits of Andhra Pradesh Building and Other Construction Workers Welfare Board.
57. Natural Calamities Unspent Margin Money Fund
58. Development Funds for Agricultural Purposes
59. Zamindari Abolition Fund
60. *Ethyl Alcohol Storage Facilities Fund—*
 - (i) Andhra Pradesh Government Power Alcohol Factory, Bodhan
 - (ii) Andhra Pradesh Government Power Alcohol Factory, Chagallu
61. Security Adjustment Reserve
62. Andhra Pradesh Crop Insurance Fund
63. Andhra Pradesh Comprehensive Crop Insurance Scheme
64. Religious Charitable Endowment Funds
65. *Depreciation Reserve Fund of Hydro—Thermal Electricity Schemes*
 - (i) Depreciation Reserve Fund of Hydro—Thermal Electricity Schemes
 - (ii) Machkund
 - (iii) Tungabhadra
66. State Renewal Fund
67. Andhra Pradesh Rural Development Fund
68. Corpus Fund for upgradation of public libraries
69. General Reserve Funds of Government Commercial Departments/Undertakings.

THE EIGHTH SCHEDULE

(See section 59)

APPORTIONMENT OF LIABILITY IN RESPECT OF PENSIONS

1. Subject to the adjustments mentioned in paragraph 3, each of the successor States shall, in respect of pensions granted before the appointed day by the existing State of Andhra Pradesh, pay the pensions drawn in its treasuries.

2. Subject to the said adjustments, the liability in respect of pensions of officers serving in connection with the affairs of the existing State of Andhra Pradesh who retire or proceed on leave preparatory to retirement before the appointed day, but whose claims for pensions are outstanding immediately before that day, shall be the liability of the State of Andhra Pradesh.

3. There shall be computed, in respect of the period commencing on the appointed day and ending on such date after the appointed day, as may be fixed by the Central Government and in respect of each subsequent financial year, the total payments made to the two successor States in respect of pensions referred to in paragraphs 1 and 2. The total representing the liability of the existing State of Andhra Pradesh in respect of pensions and other retirement benefits shall be apportioned between the successor States on the basis of population ratio and any successor State paying more than its due share shall be reimbursed the excess amount by the other successor State paying less.

4. The liability of the existing State of Andhra Pradesh in respect of pension rolls granted before the appointed day and drawn in any area outside the territories of the existing State shall be the liability of the State of Andhra Pradesh subject to adjustments to be made in accordance with paragraph 3 as if such pensions had been drawn in any treasury in the State of Andhra Pradesh under paragraph 1.

5. (1) The liability in respect of the pension of any officer serving immediately before the appointed day in connection with the affairs of the existing State of Andhra Pradesh and retiring on or after that day, shall be that of the successor State granting him the pension and other retirement benefits; but the portion of the pension and other retirement benefits attributable to the service of any such officer before the appointed day in connection with the affairs of the existing State of Andhra Pradesh shall be allocated between the successor States on the basis of population ratio, and the Government granting the pension shall be entitled to receive from the other successor State its share of the liability.

(2) If any such officer was serving after the appointed day in connection with the affairs of more than one successor State other than the one granting the pension shall reimburse to the Government by which the pension is granted an amount which bears to the portion of the pension attributable to his service after the appointed day the same ratio as the period of his qualifying service after the appointed day under the reimbursing State bears to the total qualifying service of such officer after the appointed day reckoned for the purposes of pension.

6. Any reference in this Schedule to a pension shall be construed as including a reference to the commuted value of the pension.

THE NINTH SCHEDULE

(See sections 68 and 71)

LIST OF GOVERNMENT COMPANIES AND CORPORATIONS

Sl. No.	Name of Government Company	Address
(1)	(2)	(3)
1.	Andhra Pradesh State Seeds Development Corporation Ltd.,	S-10-193, 2nd Floor, HACA Bhavan, Opp. Public Gardens, Hyderabad-500 004.
2.	Andhra Pradesh State Agro Industrial Development Corporation Ltd.,	504, Hermitage Office Complex, Hill Fort Road, Hyderabad-500 004.
3.	Andhra Pradesh State Warehousing Corporation.,	Warehousing Sadan, 2nd Floor, Behind Gandhi Bhavan, Nampally, Hyderabad- 500 001.
4.	Andhra Pradesh State Civil Supplies Corporation Ltd.,	6-3-655/1/A, Civil Supplies Bhavan, Somajiguda, Hyderabad-500 082.
5.	Andhra Pradesh Genco,	Vidyut Soudha, Khairathabad, Hyderabad-500 004.
6.	Andhra Pradesh Transco,	Vidyut Soudha, Khairathabad, Hyderabad-500 004.
7.	Singareni Collieries Company Ltd.,	Singareni Bhavan, Macharmanzil, Redhills, Hyderabad-500 004.
8.	NREDCAP	Pisgha Complex, Nampally, Hyderabad-500 001.
9.	Andhra Pradesh Forest Development Corporation Ltd.,	UNI Building, 3rd Floor, A.C.Guards, Hyderabad-500 004.
10.	Andhra Pradesh State Film and Television Theatre Development Corporation Ltd.,	10-2-1, FDC Complex, A.C.Guards, Hyderabad-500 004.
11.	Andhra Pradesh Medical Services Infrastructure Development Corporation,	APMSIDC Building, DM and HS Campus, Sulthan Bazar, Hyderabad-500 095.

(1)	(2)	(3)
12. Andhra Pradesh State Police Housing Corporation Ltd.,	DIG Office, Saifabad, Hyderabad-500 004.	
13. Andhra Pradesh State Housing Corporation Ltd.,	3-6-184, Street No.17, Urdu Hall Lane, Himayat Nagar, Hyderabad.	
14. Andhra Pradesh Housing Board,	Gruhakalpa, M.J.Road, Nampally, Hyderabad-500 028.	
15. Andhra Pradesh Technologies Services Ltd.,	B.R.K. Buildings, Tank Bund Road, Hyderabad.	
16. Andhra Pradesh Mineral Development Corporation Ltd.,	Rear Block, 3rd Floor, HMWSSB Premises, Khairathabad, Hyderabad-500 004.	
17. Andhra Pradesh Industrial Infrastructure Corporation Ltd.,	5-9-58/B, 6th Floor, Parishrama Bhavan, Basheerbagh, Hyderabad-500 004.	
18. Andhra Pradesh Industrial Development Corporation Ltd.,	5-9-58/B, 6th Floor, Parishrama Bhavan, Basheerbagh, Hyderabad-500 004.	
19. Andhra Pradesh State Finance Corporation,	5-9-194, Chirag Ali Lane, Abids, Hyderabad-500 001.	
20. Leather Industries Development Corporation of Andhra Pradesh (LIDCAP), Shaw Ali, Golkonda Post,	5-77/27, Darga Hussaini Hyderabad-500008.	
21. Andhra Pradesh Handicraft Development Corporation Ltd.,	Hasthakala Bhavan, Musheerabad X Roads, Hyderabad.	
22. Andhra Pradesh State Trade Promotion Corporation Ltd. (APTPC),	6-10-74, Fathe Maidhan Road, Shakar Bhavan, Hyderabad-500 004.	
23. Andhra Pradesh State Irrigation Development Corporation Ltd.,	8-2-674/2/B, Road No.13, Banjara Hills, Hyderabad-500 034.	

(1)	(2)	(3)
24. Andhra Pradesh State Minorities Finance Corporation Ltd.,		5th Floor, A.P. State Haj House, Opp. Public Gardens, Nampally, Hyderabad-500 001.
25. Andhra Pradesh Beverages Corporation Ltd.,		4th Floor, Prohibition and Excise Complex, 9 and 10 Eastern, M.J.Road, Nampally, Hyderabad-500 001.
26. Andhra Pradesh State Road Transport Corporation,		Bus Bhavan, Musheerabad X Roads, Hyderabad.
27. Andhra Pradesh Foods,		IDA, Nacharam, Hyderabad-500 076.
28. Andhra Pradesh State Tourism Development Corporation Ltd.,		3-5-891, A.P. Tourism House, Himayath Nagar, Hyderabad.
29. Andhra Pradesh Rajiv Swagruha Corporation Ltd.,		A-06, Sahabhavan, Bandlaguda, GSI (Post), Hyderabad-500 068.
30. Eastern Power Distribution Corporation Ltd.,		Corporate Office, Near Guruwar Junction, P and T Seethammadhara Colony, Vishakapatnam-530 013.
31. Southern Power Distribution Corporation Ltd.,		# 1-13-65/A, Srinivasapuram, Tirupati-517503.
32. Central Power Distribution Corporation Ltd.,		6-1-50, Corporate Office, Mint Compound, Hyderabad-500 063.
33. Northern Power Distribution Corporation Ltd.,		1-1-478, Chaitanyapuri Colony, Near RES Petrol Pump, Warangal.
34. Andhra Pradesh Heavy Machinery and Engineering Ltd.,		Regd. Office and Factory, Kondapally-521228. Krishna District.
35. Vizag Apparel Park for Export Ltd.,		C-Block, 4th Floor, BRK Bhavan, Hyderabad-500 063.

(1)	(2)	(3)
36. Andhra Pradesh State Christian (Minorities) Finance Corporation,		6-2-41, Flat No. 102, Moghal Emami Mansion, Opp. Shadan College, Khairathabad, Hyderabad-500 004.
37. Hyderabad Metro Rail Ltd.,		Metro Rail Bhavan, Saifabad, Hyderabad-500 004.
38. Andhra Pradesh Urban Finance Infrastructure Development Corporation Ltd.,		2nd Floor, E and PH Complex, Kashana Building, AC Guards, Hyderabad.
39. Infrastructure Development Corporation of Andhra Pradesh (INCAP),		10-2-1, 3rd Floor, FDC Complex, AC Guards, Hyderabad-500 028.
40. Overseas Manpower Company of Andhra Pradesh Ltd. (OMCAP),		ITI Mallepally Campus, Vijayanagar Colony, Hyderabad-500 057.
41. Andhra Pradesh Power Finance Corporation Ltd.,		L-Block, 4th Floor, Andhra Pradesh Secretariat, Hyderabad.
42. Andhra Pradesh Roads Development Corporation,		R and B Office, Beside Mahaveer, AC Guards, Hyderabad-500 057.
43. Andhra Pradesh Tribal Power Company Ltd. (TRIPCO),		4th Floor, Damodharam Sanjivaiah Samkshema Bhavan, Masab Tank, Hyderabad.
44. Andhra Pradesh Tribal Mining Company Ltd. (TRIMCO),		4th Floor, Damodharam Sanjivaiah Samkshema Bhavan, Masab Tank, Hyderabad.
45. Andhra Pradesh Cooperative Oil seeds Growers Federation Limited.		Parishrama Bhavan, 9th Floor, Hyderabad.
46. Andhra Pradesh Marketing Federation Ltd.		Haka Bhavan, Hill Fort Road, Hyderabad.
47. Deccan Infrastructure and Land Holdings Ltd.		C/o Andhra Pradesh Housing Board, Ground Floor, Gruha Kalpa, MJ Road, Nampally, Hyderabad-500001.

(1)	(2)	(3)
48. Andhra Pradesh Aviation Corporation Ltd.		II Floor, Container, Floride Station, Air Corporation Complex, Begumpet 16.
49. Andhra Pradesh Gas Infrastructure Corporation (P) Ltd.		5-9-58/B, Parishrama Bhavan, II Floor, Fathe Maidan Road, Basheerbagh, Hyderabad-14.
50. Andhra Pradesh Gas Distribution Corporation Ltd.		5-9-58/B, Parishrama Bhavan, II Floor, Fathe Maidan Road, Basheerbagh, Hyderabad-14.
51. Andhra Pradesh Khadi and Village Industries Board (APKVIB).		Mehdipatnam Road, Masab Tank, Humayun Nagar, Hyderabad.
52. Andhra Pradesh State Handloom Weavers Co-operative Society Ltd. (APCO)		Road No. 16, Industrial Development Area, Chinthal, Hyderabad-55.
53. Andhra Pradesh Textile Development Corporation (APTTEX).		4th Floor, BRKR Bhavan, C Block, Tankbundroad, Saifabad, Hyderabad-4.
54. Nizam Sugars Ltd. (NSL).		6-3-570/1, 201, Diamond Block, Rockdale Compound, Somajiguda, Errammanjil, Hyderabad-82.
55. Andhra Pradesh Food Processing Society (APFPS).		1st Floor, BRKR Bhavan, Tank Bund Road, Hyderabad-63.
56. Krishnapatnam International Leather Complex Pvt. Ltd. (KPILC)		5th Floor, Parishrama Bhavan, Basheerbagh, Hyderabad-4.
57. Andhra Pradesh State Federation of Co-operative Sugar Factories Ltd. (APSFCS)		Chirag Ali Lane, Hyderabad-500001.
58. Textile Park, Pasha Mailaram		Pasha Mailaram, Medak District.
59. Andhra Pradesh Women's Co-operative Finance Corporation Ltd.		Door No. 1335/H, Road No. 45, Jubilee Hills, Hyderabad-500 033.

(1)	(2)	(3)
60. Andhra Pradesh Vikalangula Co-operative Corporation		AP Vikalangula Sankshema Bhavan, Nalgonda X Roads, Malkpet.
61. Andhra Pradesh Water Resources Development Corporation		IV Floor, Jalasoudha Building Erram Manzil, Hyderabad.
62. Andhra Pradesh State Property Tax Board (APSPTB), Hyderabad.		AC Guards, Masabtank, Hyderabad.
63. Andhra Pradesh Toddy Tappers Cooperative Finance Corporation Ltd. (AP Geetha Paarishramika Sahakara Arthika Samkhsema Samstha), Narayanagunda, Hyderabad.		3-5-1089, Beside Deepak Cinema Theater, Narayanguda, Hyderabad-29.
64. Society for Employment, Promotion and Training in Twin Cities (SETWIN).		Azmath Jah Palace, Purani Haveli, Hyderabad-500 002.
65. Sports Authority of Andhra Pradesh (SAAP)		Lal Bahadur Stadium, Hyderabad-500 001. AP. INDIA.
66. Andhra Pradesh Society for Training and Employment Promotion (APSTEP)		Director of Youth Services and MD, APSTEP, Behind Boats Club, Secunderabad.
67. State Institute of Hotel Management Catering Technology, Tirupathi		Near SV Zoo Park, Beside AP Tourism Transport, Peler Village, Tirupathi, Chittoor Distt. 517507
68. State Institute of Hotel Management Catering Technology, Medak		Kohir X road, Kaveri Village, Medak Distt. 502321
69. Andhra Pradesh Meat Development Corporation, Hyderabad		10-2-289/129, Shanthinagar, Hyderabad-28
70. Andhra Pradesh Dairy Development Corporation, Hyderabad		Vijaya Bhavan, Lalapet, Hyderabad-17
71. AP Sheep and Goat Development Cooperative Federation, Hyd.		Managing Director, 10- 2-289/127 Shanthinagar, Masabtank, Hyderabad-28

(1)	(2)	(3)
72.	Andhra Pradesh State Fishermen Cooperative Societies Federation, Hyd.	Managing Director, O/o Commissioner of Fisheries, 4th Lane, Shanthinagar, Mathsya Bhavan, Hyderabad.
73.	Andhra Pradesh Dairy Development Cooperative Federation, Ltd., Hyderabad.	Vijaya Bhavan, Lalapet, Hyderabad-17
74.	Andhra Pradesh State Veterinary Council, Hyderabad.	H.No. 2-289/124, Road, No. 4, Shanthi Nagar, Hyderabad-500028.
75.	Andhra Pradesh Girijan Co-operative Corporation	Telugu Samkshema Bhavan, Masab Tank, Hyderabad-28
76.	Andhra Pradesh State ST Co-operative Finance Corporation (Tricor)	Managing Director, 1st Floor, D.S.S. Bhavan, Masab Tank, Hyderabad.
77.	Andhra Pradesh Education and Welfare Infrastructure Development Corporation (APEWIDC)	4th Floor, Rajiv Vidya Mission Building, SCERT Compound, Hyderabad-500001
78.	Andhra Pradesh Scheduled Castes Co-operative Finance Corporation	VC and MD Damodaram Sanjeevayya Samkshema Bhavan, 5th Floor, Masab Tank, Hyderabad-28
79.	Andhra Pradesh Backward Classes Co-operative Finance Corporation	Samkshema Bhavan, Masab Tank, Hyderabad
80.	Andhra Pradesh Washermen Co-operative Societies Federation Ltd.	Samkshema Bhavan, Masab Tank, Hyderabad-28
81.	Andhra Pradesh Nayee Brahmana Co-operative Societies Federation Ltd.	Samkshema Bhavan, Masab Tank, Hyderabad-28
82.	Andhra Pradesh Sagara (Uppara) Co-operative Societies Federation Ltd.	Samkshema Bhavan, Masab Tank, Hyderabad-28
83.	Andhra Pradesh Valmiki/ Boya Co-operative Societies Federation Ltd.	Samkshema Bhavan, Masab Tank, Hyderabad-28

(1)	(2)	(3)
84.	Andhra Pradesh Krishna Balija, Poosala Co-operative Societies Federation Ltd.	Samkshema Bhavan, Masab Tank, Hyderabad-28
85.	Andhra Pradesh Bhattaraja Co-operative Societies Federation Ltd.	Samkshema Bhavan, Masab Tank, Hyderabad-28
86.	Andhra Pradesh Medara Finance Corporation.	Samkshema Bhavan, Masab Tank, Hyderabad-28
87.	Andhra Pradesh Kummari Salivahana Co-operative Societies Federation Ltd.	Samkshema Bhavan, Masab Tank, Hyderabad-28
88.	Andhra Pradesh State Vishwabrahmana Co-operative Corporation Ltd.	Samkshema Bhavan, Masab Tank, Hyderabad-28
89.	Andhra Pradesh Taddy Tappers Co-operative Societies Federation Ltd.	Samkshema Bhavan, Masab Tank, Hyderabad-28.

THE TENTH SCHEDULE

(See section 75)

CONTINUANCE OF FACILITIES IN CERTAIN STATE INSTITUTIONS

List of Training Institutions/Centres

1. Andhra Pradesh State Co-operative Union, Hyderabad.
2. Andhra Pradesh Study Circle for Backward Classes, Visakhapatnam.
3. Environment Protection Training and Research Institute, Hyderabad.
4. Andhra Pradesh Forest Academy, Ranga Reddy District.
5. Andhra Pradesh State Council of Science and Technology (APCOST), Hyderabad.
6. Dr.MCR Human Resource Development Institute of Andhra Pradesh, Hyderabad.
7. Centre for Good Governance, Hyderabad.
8. State Institute of Health and Family Welfare, Vengalrao Nagar, Hyderabad.
9. State Board of Technical Education and Training, Hyderabad.
10. Andhra Pradesh Police Academy, Hyderabad.
11. Water and Land Management, Training and Research Institute, Hyderabad.
12. AMR Andhra Pradesh Academy of Rural Development, Hyderabad.
13. Sriramananada Theertha Training and Research Institute.
14. Andhra Pradesh Prohibition and Excise Academy.
15. State Institute of Educational Technology, Hyderabad.
16. State Council of Educational Research and Training, Hyderabad.
17. Andhra Pradesh Study Circle, Hyderabad.
18. Tribal Culture and Research Institute, Sankshema Bhavan, Masab Tank,
Hyderabad.
19. Board of Intermediate Education, Hyderabad.
20. Andhra Pradesh State Seeds Certification Agency, Hyderabad.
21. Andhra Pradesh Live Stock Development Agency, Hyderabad.
22. Centre for Forest and Natural Resource Management Studies (CEFARM),
Ranga Reddy District.
23. Andhra Pradesh Press Academy, Hyderabad.
24. AIDS Control Society, Hyderabad.
25. Andhra Pradesh Medical and Aromatic Plants Board, Hyderabad.
26. Andhra Pradesh Para Medical Board, Hyderabad.
27. Andhra Pradesh State Council of Higher Education, Hyderabad.
28. Forensic Science Laboratory, Hyderabad.
29. State Level Police Recruitment Board.
30. Society for Andhra Pradesh Network (SAPNET) , Hyderabad.
31. Andhra Pradesh Engineering Research Labs, Hyderabad.

32. Andhra Pradesh Urdu Academy, Hyderabad.
33. Andhra Pradesh Urban Services for the Poor, Hyderabad.
34. Mission for Elimination of Poverty in Municipal Areas (MEPMA), Hyderabad.
35. Andhra Pradesh Rural Livelihoods Project (P.M.U), Hyderabad.
36. Water Conservation Mission.
37. Society for Elimination of Rural Poverty, Hyderabad.
38. Employment Generation and Marketing Mission, Hyderabad.
39. Andhra Pradesh State Remote Sensing Applications Centre, Hyderabad.
40. Andhra Pradesh Open School Society, Hyderabad.
41. A.P.R.E.I. Society, Hyderabad.
42. Andhra Pradesh Social Welfare Residential Educational Institutions Society (A.P.S.W.R.E.I.), Hyderabad.
43. State Agriculture Management and Extension Training Institute (SAMETI) Hyderabad.
44. Soil Conservation Training Centre, Hyderabad.
45. State Management Institute for Livestock Development in Andhra Pradesh, Hyderabad (SMILDA), Hyderabad.
46. State Animal Husbandry Training Centre, East Godavari.
47. State Institute for Fisheries Technologies (SIFT), Kakinada.
48. Mahatma Jyothiba Phule Andhra Pradesh Backward Classes Welfare Residential Educational Institutions Society, Hyderabad.
49. Andhra Pradesh Commission for Backward Classes, Hyderabad.
50. Hindi Academy, Hyderabad.
51. Telugu Academy, Hyderabad.
52. Sanskrit Academy, Hyderabad.
53. Oriental Manuscripts Library and Research Institute, Hyderabad.
54. Andhra Pradesh State Archives and Research Institute, Hyderabad.
55. Rajiv Gandhi University of Knowledge Technologies, Hyderabad.
56. Jawaharlal Nehru Architecture and Fine Arts University, Hyderabad.
57. Sri Padmavathi Mahila University, Tirupati.
58. Dravidian University, Kuppam.
59. Telugu University, Hyderabad.
60. Dr. B.R. Ambedkar Open University, Hyderabad.
61. RVM (SSA) Authority, Hyderabad.
62. Andhra Pradesh Government Text Book Press, Hyderabad.
63. State Central Library, Hyderabad.
64. Andhra Pradesh Pollution Control Board, Hyderabad.

65. Andhra Pradesh State Bio-Diversity Board, Hyderabad.
66. Andhra Pradesh National Green Corps, Secunderabad.
67. Directorate of Institute of Preventive Medicine, Hyderabad.
68. Institute for Electronic Governance (IEG) AP Society for Knowledge Networks, Hyderabad.
69. National Institute of Urban Management (NIUM), Hyderabad.
70. Andhra Pradesh State Wakf Board, Hyderabad.
71. The Survey Commissioner of Wakfs, Hyderabad.
72. Centre for Educational Development of Minorities, Hyderabad.
73. Dairatul Maarif, OU Hyderabad.
74. Andhra Pradesh State Haj Committee, Hyderabad.
75. Andhra Pradesh State Development Planning Society, Hyderabad.
76. Extention Training Centre, Rajendranagar.
77. Extention Training Centre, Hasanparthy.
78. Extention Training Centre, Bapatla.
79. Extention Training Centre, Samalkot.
80. Extention Training Centre, Srikalahasthi.
81. Rajiv Education and Employment Mission in Andhra Pradesh (REEMAP), Hyderabad.
82. Society for Rural Development Services, Hyderabad.
83. Society for Social Audit, Accountability and Transparency, Hyderabad.
84. Streenidhi Credit Cooperative Federation Ltd., Hyderabad.
85. Andhra Pradesh Survey Training Academy, Hyderabad.
86. The Ambedkar Research and Training Institute for Scheduled Castes, Hyderabad.
87. Andhra Pradesh State Commission for Scheduled Castes and Scheduled Tribes, Hyderabad.
88. Victoria Memorial Home (Residential School), Hyderabad.
89. APTW Residential Education Institutions Society (Gurukulam), Hyderabad.
90. DR. YSR Study Circle for Scheduled Tribes (PETC), Secunderabad.
91. Andhra Pradesh Women's Commission, Secunderabad.
92. Andhra Pradesh State Social Welfare Advisory Board, Hyderabad.
93. State Commission for Protection of Child Rights, Secunderabad.
94. The Training Centre for Teachers of Visually Handicapped, Secunderabad.
95. Study Circle for Disabled Andhra Pradesh, Hyderabad.
96. APSRTC Employees THRIFT and Credit Cooperative Society Ltd., Hyderabad.
97. Truck Operators Highway Amenities Society (TOHAS), Hyderabad.
98. National Cadet Corps Directorate, Secunderabad.

99. Shilparamam Arts Crafts Cultural Society, Madhapur, Hyderabad.
100. Dr. YSR National Institute of Tourism and Hospitality Management, Hyderabad.
101. State Institute of Correctional Administration, Chanchalguda, Hyderabad.
102. Andhra Pradesh Fire Services and Civil Defence Training Institute, Hyderabad.
103. Sri Pragada Kotaiyah Memorial Indian Institute of Handloom Technology (SPKMIHT), Nellore.
104. Telugu Chenetha Parishramika Shikshna Kendram, Ananthapur.
105. Weavers Training Centre, Karimnagar (WTC), Karim Nagar.
106. Powerloom Service Centre, Sircilla, Karimnagar.
107. Khadi Gramodyoga Maha Vidyalaya, Hyderabad.

THE ELEVENTH SCHEDULE

[See section 85(7)(e)]

Principles governing the functioning of the River Management Boards.

1. The operation protocol notified by the Ministry of Water Resources with respect to water resources arrived at based on appropriate dependability criteria after the adjudication by the Krishna Water Disputes Tribunal shall be binding on both the successor States.

2. In the event of conflicting demand of water for irrigation and power, the requirement of water for irrigation shall take precedence.

3. In the event of conflicting demand of water for irrigation and drinking water, the requirement of water for drinking water purpose shall take precedence.

4. The allocations made by the River Water Tribunals with regard to various projects on Godavari and Krishna Rivers or for the regions of the existing State of Andhra Pradesh, in respect of assured water shall remain the same.

5. Allocations, if any, to be made on excess flows by any Tribunal in future shall be binding on both the State of Telangana and the successor State of Andhra Pradesh.

6. While the successor State Governments shall be responsible for managing natural calamities, the Boards shall advise the two State Governments on the management of disaster or drought or flood in the rivers of Krishna and Godavari, particularly in reference to the release of water for the management and mitigation of the natural calamities. The Boards shall have the full authority to get their orders implemented by the two successor State Governments promptly and effectively in respect of operation of the head works of the dams, reservoirs or head works of canals and works appurtenant thereto including the hydel power projects, as notified by the Central Government, on Krishna and Godavari Rivers.

7. No new projects based on water resources arrived at based on appropriate dependability criteria on Godavari or Krishna rivers can be taken up by the State of Telangana or the State of Andhra Pradesh without obtaining sanction from the Apex Council on River water resources. All such proposals shall be first appraised and technically cleared by the respective Board, before sanction by the said Apex Council.

8. Execution of ongoing projects and future new projects on Godavari and Krishna rivers shall be the responsibility of the State Government concerned where the project is located.

9. In case of non-implementation of the decision by either of the States, the defaulting State shall bear the responsibility and shall face financial and other penalties imposed by the Central Government.

10. The following irrigation projects which are under construction shall be completed as per the plan notified by the existing State of Andhra Pradesh and the water sharing arrangement shall continue as such:—

- (i) Handri Niva
- (ii) Telugu Ganga
- (iii) Galeru Nagiri
- (iv) Venegondu
- (v) Kalvakurthi
- (vi) Nettempadu.

THE TWELFTH SCHEDULE

(See section 92)

A. Coal

1. Of the total equity of Singareni Collieries Company Ltd. (SCCL), 51% shall be with the Government of Telangana and 49% with the Government of India.
2. Existing coal linkages of SCCL shall continue without any change.
3. New linkages shall be allotted to the successor States as per the New Coal Distribution Policy by Government of India.
4. End use plants of the allocated coal blocks shall continue with coal from the block to be supplied in proportion to their respective capacities.

B. Oil and Gas

1. Allocation of natural gas will continue to be done as per the policies and guidelines issued by the Government of India from time to time.
2. The royalties payable on domestic onshore production of oil and gas shall accrue to the State in which such production takes place.

C. Power

1. Units of APGENCO shall be divided based on geographical location of power plants.
2. Existing Power Purchase Agreements (PPAs) with respective DISCOMS shall continue for both on-going projects and projects under construction.
3. The existing Andhra Pradesh Electricity Regulatory Commission (APEREC) shall function as a joint regulatory body for a period not exceeding six months within which time separate SERCs will be formed in the successor States.
4. The existing State Load Despatch Centre (SLDC) shall function for both successor States for a period not exceeding two years within which time separate SLDC shall be set up for each successor State. During this period, the existing SLDC shall function under the direct administration and control of the Southern RLDC at Bengaluru.
5. Transmission lines of APTRANSCO of 132 KV and higher voltage cutting across the successor States shall be deemed as Inter-State Transmission System (ISTS) lines. The transmission lines falling within the territory of each successor State shall be transferred to the respective State Transmission Utilities. The maintenance of ISTS lines shall also be done by successor States in their respective jurisdictions.
6. The power of the Central Generating Stations will be allotted in such ratio to the State of Telangana and the State of Andhra Pradesh based on the actual energy consumption of the last 5 years of the relevant DISCOMS in the respective successor State.
7. For a period of ten years, the successor State that has a deficit of electricity shall have the first right of refusal for the purchase of surplus power from the other successor State.
8. The districts of Anantapur and Kurnool which fall within the jurisdiction of the AP Central Power Distribution Company Ltd. will now be reassigned to the AP South Power Distribution Company Ltd.

THE THIRTEENTH SCHEDULE

(See section 93)

Education

1. The Government of India shall take steps to establish institutions of national importance in the 12th and 13th Plan periods in the successor State of Andhra Pradesh. This would include one IIT, one NIT, one IIM, one IISER, one Central University, one Petroleum University, one Agricultural University and one IIIT.

2. The Government of India shall establish one AIIMS-type Super-Specialty Hospitalcum-Teaching Institution in the successor State of Andhra Pradesh.

3. The Government of India shall establish a Tribal University each in the State of Andhra Pradesh and in the State of Telangana.

4. A Horticulture University shall be established in the successor State of Telangana.

5. The Government of India shall establish the National Institute of Disaster Management in the successor State of Andhra Pradesh.

Infrastructure

1. The Government of India shall develop a new major port at Duggirajapatnam in the successor State of Andhra Pradesh to be completed in phases with Phase I by end-2018;

2. SAIL shall examine, within six months from the appointed day, the feasibility of establishing an integrated steel plant in Khammam district of the successor State of Telangana;

3. SAIL shall, within six months from the appointed day, examine the feasibility of establishing an integrated Steel Plant in YSR District of the successor State of Andhra Pradesh;

4. IOC or HPCL shall, within six months from the appointed day, examine the feasibility of establishing a greenfield crude oil refinery and petrochemical complex in the successor State of Andhra Pradesh and take an expeditious decision thereon;

5. The Government of India shall, within six months from the appointed day, examine the feasibility of establishing a Vizag-Chennai industrial corridor along the lines of Delhi-Mumbai Industrial Corridor and take within such period an expeditious decision thereon;

6. The Government of India shall, within six months from the appointed day, examine the feasibility of expanding the existing Visakhapatnam, Vijayawada and Tirupati airports to international standards and take an expeditious decision thereon;

7. NTPC shall establish a 4000 MW power facility in the successor State of Telangana after establishing necessary coal linkages;

8. Indian Railways shall, within six months from the appointed day, examine establishing a new railway zone in the successor State of Andhra Pradesh and take an expeditious decision thereon;

9. NHAI shall take necessary steps to improve road connectivity in the backward regions of the successor State of Telangana;

10. The Indian Railways shall, within six months from the appointed day, examine the feasibility of establishing a Rail Coach Factory in the successor State of Telangana and improve rail connectivity in the State and take an expeditious decision thereon;

11. The Central Government shall take measures to establish rapid rail and road connectivity from the new capital of the successor State of Andhra Pradesh to Hyderabad and other important cities of Telangana;

12. The Government of India shall examine the feasibility of Metro Rail facility in Vishakhapatnam and Vijayawada-Guntur-Tenali Metropolitan Urban Development Authority within a period of one year from the appointed day and take an expeditious decision thereon.